

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI

Application No. 99 of 2020 (SZ)

Tribunal on its own motion
Suo-moto based on the news item in
Dinalalar, Chennai Edition
dated 03.07.2020 when will the sluice
of Mudichur Big Lake be set right.

.. Applicant(s)

-vs-

1. The Principal Secretary to Government,
Public Works Department,
Secretariat, Fort St. George,
Chennai - 600 009,
Tamil Nadu.
2. The Secretary to Government of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai - 600 009,
Tamil Nadu.
3. The Additional Chief Secretary to
Government of Tamil Nadu,
Municipal Administrative and Water
Supply Department,
Govt. Secretariat, Fort St. George,
Chennai - 600009,
Tamil Nadu.
4. The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai, Guindy,
Chennai, Tamil Nadu - 32.
5. The District Collector,
Chengalpattu, District,
Collector Office, GST Road,
Chengalpattu - 603 001.

M. S. Srinivasan
Executive Officer
Perungalathur Town Panchayat
Chennai-600 063
Chengalpattu District

6. Perungalathur Town Panchayat,
rep. by its Executive Officer,
No.20, Kamarajar Nedunjalai,
Perungalathur,
Chennai – 600 063.
7. St. Thomas Mount Panchayat Union,
rep. by its Block Development Officer,
No.20, Chitlapakkam Main Road,
Kamaraj Colony, Nehru Nagar,
Chitlapakkam,
Chennai – 600 064.
8. Mudichur Village Panchayat,
Rep. by its Secretary,
Mudichur Road, Mudichur,
Chengalpattu District. .. Respondents

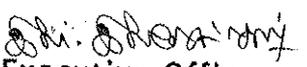
STATUS REPORT FILED ON BEHALF OF 6TH RESPONDENT

I, R. Rajeshwaran, son of Rajavaithiyalingam, Hindu, aged about 55 years, working as Executive Officer, Perungalathur Town Panchayat having office at No.20, Kamarajar Nedunjalai, Perungalathur, Chennai – 600 063, do hereby solemnly affirm and sincerely state as follows:-

1. I am presently working as Executive Officer at the 6th respondent Perungalathur Town Panchayat. I am filing this status report on behalf of the 6th respondent.

2. It is submitted that the above Original Application No.99 of 2020 (SZ) has been taken on file suo-moto based on the news item in Dinamalar Chennai Edition dated 03.07.2020 when will the sluice of Mudichur Big Lake will be set right.

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Executive Officer
Perungalathur Town Panchayat
Chennai-600 063
Chengalpattu District

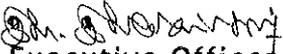
3. This respondent is filing the following status report as directed by this Hon'ble Court.

4. It has been alleged in the news item that the 6th respondent Town Panchayat is dumping the waster on the Eastern side of the Big Mudichur lake and that during the rainy season the sewage water is getting mixed with a rain water and the exodus from the Perungalathur lake and reaches Mudichur big lake and the status of the action taken on these are submitted in the following manner.

IMPLEMENTATION OF SOLID WASTE MANAGEMENT:

5. After sorting out the waste from the houses comprised in Ward No.1 to 15 of this respondent Town Panchayat the same is sorted out into bio-degradable and inorganic waste. The bio-degradable waste is reserved for conversion into fertilizer and the inorganic waste are taken to the nearby place namely Gundumedu, which is situated close to Mudichur big lake. Because of this to avoid the pollution in the lake water bio-mining process has to be carried out through private organization. It is estimated that for the purpose of the removal of 17,430 (Seventeen thousand four hundred thirty) cubic meter of waste and amount of Rs.139 lakhs (Rupees one hundred thirty nine lakhs) may be required. This estimate has to be sent to Anna University and after confirmation the approval from the Government would be obtained. It is respectfully submitted that in this manner the entire waste would be removed in toto.

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6. Further to avoid rain water from the areas of this respondent getting mixed with the sewerage after ascertaining the exact quantity of both rain water and the sewerage a suitable area will be identified for the purpose of putting up a sewerage cleaning station/Treatment plant an estimate will be prepared and thereafter the Government approval will be obtained. In this money the process of cleaning the sewerage and to discharge the same in a safe manner all necessary steps will be taken. It is submitted that this will ensure that there will not be any problem arising out of mixing of sewerage and rain water.

7. The total population of the Town Panchayat, Perungalathur is 50390 and there are about 12558 households. The daily collection of bio-degradable waste is 6 tones and the non-biodegradable waste collected from the Co is 1.50 tons per day. The non-biodegradable waster collected from common areas, highways places were people assemble is 2.5 tons.

8. During the afternoon 2.5 tones of waste is collected through 4 tractors and 1 lorry in from 1 to 15 wards. We also remove 1/2 ton of soil is from drainage and placement in Survey No. 365/A1 Resource Recovery Park has been put up. There are about 24 vermic compost cubicles have been put up, Window Platform, Storage room and machineries are also provided and 50 bamboo and neem trees have been plotted.

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9. The further details of various connected works and the source of expenses are as follows:-

(a) 65 – Green Friends, 7- Supervisors, 2- Coordinators, 1-Circle Supervisor are the number of solid waste Development Personal deputed and 30 Sanitary workers from Town Panchayat.

(b) 12558 houses contribute Rs.10/- each for month, which is collected along with Property Tax.

(c) Rs.8,500/- (Rupees eight thousand five hundred only) the salary for each person engaged in waste collection from the houses.

(d) In workshop Rs.8,500/- (Rupees eight thousand five hundred only) per month per person.

(e) Supervisor it is Rs.12,000/- (Rupees twelve thousand only) per month.

(f) Further for all the employees once in a month medical camp is being conducted.

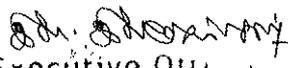
(g) For all employees four numbers of soap is given and for all the employees 2 sets of uniforms, free masks and hand gloves are being given;

LIQUID WASTE DISPOSAL:-

(h) In connection with the preparation of estimate for putting up STP and the same for the purpose of disposing the drainage water measuring about 1.5 MLD out of the use by 30000 (Thirty thousand) people residing in this locality are to be carried out. This proposal will be forwarded to the Government for consideration.

(i) For the employees coming from other places residential spaces are arranged.

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(j) An amount of Rs.35,000/- (Rupees thirty five thousand only) is earned annually from converting and selling about 7500 kgs of manure from Degradable Bio waste..

(k) Penalties collected through plastic usage ride conducted at hotels and commercial establishment i.e. Rs.7500/- per annum.

LIQUID WASTE DISPOSAL:-

(l) In connection with the preparation of estimate for putting up STP and the same for the purpose of disposing the drainage water measuring about 1.5 MLD out of the use by 30000 (Thirty thousand) people residing in this locality are to be carried out. This proposal will be forwarded to the Government for consideration.

(m) For the employees coming from other places residential spaces are arranged.

10. For the production of 4 kg watts of electricity from and out of the food waste of about 200 kgs per day. The fuel for production of electricity is being manufactured

11. It is further submitted that the details of the process involved in removal of the dumped waste and (Proposal for STP is enclosed as annexure to this Status Report. It is submitted to over come this issue the following 3 items are essential (a) Successful implementation of solid waste Management (b) removal of dumped waste by Bio-mining, (c) treatment of sewage water by installing STP for quantity 1.5 MLD treatment.

12 It is respectfully submitted that towards the construction of cut and cover drains at an estimation of Rs.120 lakhs (Rupees one hundred twenty lakhs) are in progress at Kannan Avenue area which is nearing completion. Further a proposal of cut and cover drains forwarded to Government for approval at Thangaraj Nagar Extension area at a cost of Rs.390 Lakhs (Rupees two hundred sixty lakhs),

13. It is most respectfully submitted that upon completion of the above works pertaining to cut and cover projects almost the entire rain water would reach Adayar River through Pappan cannal. This will certainly prevent the sewerage getting mixed with the rain water and ultimately getting mixed with the water in the Mudichur Big Lake.

14. There has been some delay in execution of the series of above explained works, therefore, it is prayed that sufficient time may be granted for the purpose of completion of the pending works with regard to the bio-mining solid waste and construction of STP

Under these circumstances it is prayed that this Hon'ble Tribunal may be pleased to close the above O.A.No.99 of 2020 (SZ) and pass such further or other orders as this Hon'ble Court may deem fit and proper in the circumstances of the case and thus render justice.

Solemnly affirmed at Chennai

on this the _____ day of _____

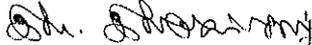
Before me,

September 2021 and signed

his name in my presence.

Advocate, Chennai.

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**பெருங்களத்தூர் சிறப்பு நிலை பேரூராட்சி செயல் அலுவலரின் செயல்முறைகள்
முன்னிலை :- திரு. க. சீனிவாசன்.**

ந.க.எண்.73/2021/அ1

நாள்.28.07.2021

பொருள்: திடக்கழிவு மேலாண்மை திட்டம் - காஞ்சிபுரம் மண்டலம் - செங்கல்பட்டு மாவட்டம் - பெருங்களத்தூர் சிறப்புநிலை பேரூராட்சி - 2021-22 ஆம் ஆண்டு 01.08.2021 முதல் 31.07.2021 வரை திடக்கழிவு மேலாண்மை திட்ட செயலாக்கம் - ஆண்டு ஒப்பந்த அடிப்படையில் - திருவாளர். கிரின் சர்வீஸ் டிரஸ்ட் என்ற அமைப்பின் மூலம் மேற்கொள்வதற்கு - உத்தரவிடுதல் - சார்ந்து.

- பார்வை:**
1. இவ்வலுவலக ஒப்பந்தப்புள்ளி அறிவிக்கை ந.க.எண்.73/2021/அ1, நாள்.01.06.2021 (ஒப்பந்தப்புள்ளி நாள்.16.06.2021)
 2. இப்பேரூராட்சி தனி அலுவலர் அவர்களின் தீர்மானம் எண்.498/2021, நாள்.24.06.2021.
 3. தொடர்புடைய கோப்புகள்.

உத்தரவு :

செங்கல்பட்டு மாவட்டம், பெருங்களத்தூர் சிறப்பு நிலை பேரூராட்சியில் 2021-22 ஆம் ஆண்டிற்கு திடக்கழிவு மேலாண்மை திட்டத்தினை முழுமையாக செயல்படுத்தும் வகையில், இப்பேரூராட்சிக்குட்பட்ட அனைத்து குடியிருப்பு பகுதிகள், வணிக நிறுவனங்கள் ஆகியவற்றில் தினசரி சேகரிக்கப்படும் மக்கும் குப்பை மற்றும் மக்காத குப்பைகளை வீடுவீடாக தரம் பிரித்து வாங்கும் பணிகள், வளம் மீட்பு பூங்காவில் இயற்கை உரம் மற்றும் மன்புழு உரம் தயாரித்தல் பணி, பொது மக்களிடையே, பொது சுகாதாரம் மற்றும் இதர அரசு திட்டங்கள் குறித்து விழிப்புணர்வு செய்தல் ஆகிய பணிகள் மற்றும் செயலாக்கப்பணிகள் ஆண்டு ஒப்பந்த அடிப்படையில் மேற்கொள்வதற்கு பார்வை 1-ல் காணும் ஒப்பந்தப்புள்ளி அறிவிக்கையின்படி ஒப்பந்தப்புள்ளி கோரப்பட்டதில் திருவாளர். கிரின் சர்வீஸ் டிரஸ்ட், சென்னை -63 என்ற நிறுவனத்தின் குறைந்த ஒப்பந்தப்புள்ளியினை பார்வை 2-ல் காணும் இப்பேரூராட்சியின் தனி அலுவலர் அவர்களால் ஒப்புதல் அளிக்கப்பட்டதை தொடர்ந்து, மேற்படி நிறுவனத்திற்கு கீழ்காணும் நிபந்தனைகளுக்குட்பட்டு 01.08.2021 முதல் 31.07.2021 வரையிலான காலம் வரை திடக்கழிவு மேலாண்மை திட்டப் பணியினை செய்வதற்கு இதன் மூலம் உத்தரவு வழங்கப்படுகிறது.

வ.எண்.	விவரம்
1	<p>பணியாட்கள் சப்ளை செய்தல்</p> <p>i. ஒவ்வொரு வீட்டிலும் உருவாகும் மக்கும் மற்றும் மக்காத கழிவுகளை தரம் பிரித்து சேகரித்து தினசரி எடை போட்டு ஒப்படைக்கும் பணி செய்தல் மற்றும் வளம்மீட்பு பூங்காவில் விண்ட்ரோ அமைத்து, இயற்கை உரம் மற்றும் மன்புழு உரம் தயாரித்தல் பணிகள் செய்தல் (65 நபர்கள்)</p> <p>ii. பணியாளர்கள் மற்றும் மேற்பார்வைபாளர்கள் மேற்கொள்ளப்படும் பணிகளை ஒருங்கிணைப்பு செய்தல்.</p> <p>iii. திடக்கழிவு மேலாண்மை திட்டத்திற்கான ஒட்டு மொத்த பணியினை மேற்பார்வை மற்றும் ஒருங்கிணைப்பு செய்தல்.</p>
2	<p>வாகனம் சப்ளை செய்தல்</p> <p>i. 15 வார்டுகளிலுள்ள வீடுகளில் தேவையான அளவு டாலா ஏசிஇ வாகனம் சப்ளை செய்தல்.</p> <p>ii. திருமண மண்டபம், உணவகங்கள், வணிக நிறுவனங்கள் மற்றும் முக்கிய பிரதான சாலைகளை தினசரி சுத்தப்படுத்தி தூய்மை பகுதியாக பராமரிப்பு செய்வதற்கு டிராக்டர் வாகனம் சப்ளை செய்தல்.</p>



தமிழ்நாடு தமில்நாடு TAMIL NADU 23 FEB 2021

90AB 633622

GREEN SERVICES TRUST
CHENNAI - 600045

V.M

V.MANOHARI (S.V.)
32, MUTHURANGAM ROAD
W. TAMBARAM, CHENNAI-45.
No.16558 / C / 89 DT.4.12.89
Cell:90945 80808

பதிக்கப்பட்ட மேலாண்மைத் திட்டத்தினை முழுமையாக செயல்படுத்துவதற்கான
நடவடிக்கைகள் மேற்கொள்வது குறித்தான ஒப்பந்தம்

2021-ஆம் ஆண்டு' தேதி செங்கல்பட்டு மாவட்டம் பெருங்களத்தூர்
பேரூராட்சிக்காக இதன் செயல் அலுவலரும் (இலக்கம்-1)

Registers of Tambaram - Tamil Nadu என்று பதிவு அலுவலகத்தில் கிரீன் சர்வீஸ் டிரஸ்ட் No. 78/10,
Old State Bank Colony, மேற்கு தாம்பரம் சென்னை 6000045 என்ற பெயரில் பதிவு செய்யப்பட்டுள்ள
முகவரியில் உள்ள இடத்தில் இயங்கி வரும் நிறுவனத்திற்காக அதன் அறங்காவலர் (இலக்கம்-2)

V.M



பெருங்களத்தூர் பேரூராட்சியில் 2021-ம் வருடத்திய திடக்கழிவு மேலாண்மை திட்ட விதிமுறையின்படி ஒப்பந்த அடிப்படையிலான திடக்கழிவு மேலாண்மை திட்டத்தினை செயல்படுத்துவதன் பொருட்டு ஏற்படுத்திக் கொண்ட ஒப்பந்தம்.

ஒப்பந்தத்தின் நோக்கம் :

பெருங்களத்தூர் பேரூராட்சியில் உள்ள அனைத்து வார்டுகளிலும் தெருக்களிலும் உள்ள குடியிருப்புகள், வணிக நிறுவனங்கள் ஆகியவற்றில் உற்பத்தியாகும் மக்கும் மற்றும் மக்காத திடக்கழிவுகள் அனைத்தையும் 2021-ம் வருடத்திய திடக்கழிவு மேலாண்மைத் திட்ட விதி முறைகளின்படி மக்கும் தன்மையுடையவை, மக்காதவை என பொது மக்களிடமிருந்தே அதாவது உற்பத்தியாகும் இடத்திலிருந்தே பிரித்து வாய்கி அதிலிருந்து தரமிருந்த இயற்கை உரம் மற்றும் மண்புழு உரம் தயார் செய்வது

மக்காத திடக்கழிவுகளில் அதிக அளவில் காணப்படும் நெகிழி (பிளாஸ்டிக்) தயாரிப்புகளையும் இதர மக்காத பொருட்களையும் இனம் வாரியாக தனித்தனியாக பிரித்து அவற்றை கொள்முதல் செய்யும் நிறுவனத்திற்கு மறுகழற்சிக்காக விற்பனை செய்வதுடன் இத்திட்டம் குறித்து பொதுமக்களிடம் விழிப்புணர்வு ஏற்படுத்தி புதைக்குழிக்கு செல்லும் சூப்பையின் அளவை வெகுவாகக் குறைப்பதே இத்திட்டத்தின் நோக்கமாகும்.

பேரூராட்சியில் வசிக்கும் பொது மக்களுக்கு திடக்கழிவுகளை கையாளும் முறைபற்றியும் அவற்றை மக்கும், மக்காத கழிவுகளாக பிரித்து வழங்குவது பற்றியும் திறந்த வெளியில் மலம் கழிக்காமல் கழிவறைகளை பயன்படுத்த வேண்டும் என்பது பற்றியும் மற்றும் அரசின் இதர திட்டங்கள் குறித்தும் விழிப்புணர்வு ஏற்படுத்தும் பணிகளை மேற்கொள்ளுதல். இதனால் இப்பேரூராட்சியில் பகுதியில் வசிக்கும் பொது மக்களின் பொது சுகாதாரம் காப்பதுடன் இப்பேரூராட்சியினை ஒரு முன்மாதிரி பேரூராட்சியாக திகழ செய்வது ஆகிய இவைகளே இப்போப்பந்தத்தின் நோக்கமாகும்.

இவ்வொப்பந்தத்தின் முக்கிய (எச்சரிக்கை) நிபந்தனையின் விபரம் :

இந்த ஒப்பந்தம் கிரீன் சர்வீஸ் டிரஸ்ட் என்ற இலக்கம் 2-ல் உள்ள அமைப்பிற்கும் இலக்கம் 1-ல் உள்ள பேரூராட்சி நிர்வாகத்திற்கும் சம்மந்தப்பட்டாதகுமே தவிர இலக்கம் 2-ல் உள்ள உறுப்பினர்களுக்கோ எந்த வகையிலும் சம்மந்தப்பட்டாதது என்பதை நாம் இருவரும் முழு மனதாக ஒப்புக்கொள்கிறோம்.

பணி ஒப்படைப்பு உத்தரவில் காணும் அட்டவணை வரிசை எண்.1ல் கண்டுள்ள இனத்திற்கான பணிகள் (நம்மில் இலக்கம் (2) ல் உள்ள ஒப்பந்த அமைப்பு செய்ய வேண்டியது)

Sign



1. இலக்கம் 2ல் உள்ள அமைப்பு பெருங்களத்தூர் பேரூராட்சியில் திடக்கழிவு மேலாண்மை திட்ட பணிகளுக்காக ஒப்பந்த புள்ளியில் தெரிவித்துள்ள அனைத்துப் பணிகளையும் செய்து கொடுக்க வேண்டும்.
2. இலக்கம் 2 ல் உள்ள அமைப்பை சேர்ந்த பணி நபர்கள் காலை 5.45 மணிக்கு அவரவர்களுக்கு நிர்ணயம் செய்யப்பட்டுள்ள மையத்தில் அல்லது அலுவலகத்தில் ஆஜராக வேண்டும். தினசரி காலை 6.00 மணி முதல் பிற்பகல் 2.00 மணிவரையிலும், ஒரு நாள் ஒட்டுமொத்த சூப்பறவு பணிகளையும் மேற்கொள்ளுதல் வேண்டும். ஒதுக்கப்பட்ட பகுதிகளில் உள்ள வீடுகளுக்கு சென்று திடக்கழிவுகளை தரம் பிரித்து வாங்கி இரண்டாம் நிலை சேகரிப்பு மையங்களுக்கு அதற்கென நிர்ணயிக்கப்பட்டுள்ள நேரத்திற்கு வந்து சம்மந்தப்பட்ட இரண்டாம் நிலை சேகரிப்பு வாகனங்களில் ஒப்படைக்க வேண்டும்.
3. இலக்கம் 2-ல் உள்ள அமைப்பை சேர்ந்த பணி நபர்கள் திடக்கழிவாக பெறப்படவேண்டிய குடியிருப்புகள், வணிக நிறுவனங்கள் பற்றிய விவரம் சென்று வரவேண்டிய வழித்தடம் பற்றிய விவரம், இரண்டாம் நிலை சேகர மையங்கள் பற்றிய விவரம் ஆகியவைகள் அடங்கிய வரைபடத்துடன் கூடிய அட்டையில் கண்டுள்ளவாறு தினசரி தவறாமல் சென்று பணி செய்ய வேண்டும். இதனால் ஒரு குறிப்பிட்ட வீட்டிற்கு தினசரி குறித்த நேரத்தில் திடக்கழிவுகள் சேகரம் செய்யப்படும் என்ற ஒரு ஸ்திரமான நிலையினை அதுவது நம்பிக்கையை உருவாக்க வேண்டும். ஒவ்வொரு நாளும் சரியான நேரத்தில் அந்த வீட்டிற்கு சரியாக சென்று திடக்கழிவுகளை சேகரம் செய்ய வேண்டும்.
4. கைத் தள்ளுவண்டியில் பொருத்தப்பட்டு மணியை ஒலிப்பதன் மூலம் இலக்கம் 2-ல் உள்ள அமைப்பைச் சேர்ந்த பணி நபர்கள், தனது வருகையினை வீட்டில் உள்ள நபர்களுக்கு உணர்த்த வேண்டும்.
5. மணி ஒலிப்பதன் மூலம் வீட்டில் உள்ளவர்கள், மக்கும் திடக்கழிவுகளை மட்டும் இலக்கம் 2ல் உள்ள அமைப்பைச் சேர்ந்த பணி நபர்கள் வசம் கொண்டு வந்து ஒப்படைக்கும் பழக்கத்தை மக்களிடம் ஏற்படுத்தி அதன்வழி திடக்கழிவுகளை தனித்தனியே பெற வேண்டும்.
6. கைத் தள்ளுவண்டிகள் பேரூராட்சி அலுவலகத்திடமிருந்து வழங்கப்படும் அதனை இலக்கம் 2-ல் உள்ள அமைப்பைச் சேர்ந்த பணிநபர்கள் பயன்படுத்திக்கொள்ள வேண்டும். கைத் தள்ளுவண்டிகள் சுத்தமாகவும், சுகாதாரமாகவும் பராமரிக்க வேண்டும். பராமரிப்பு சரியில்லை என்றோ அல்லது இன்ன பிறவகைகளில் வண்டியை சேதப்படுத்தினாலோ செயல் அலுவலரால் அபராதம் விதித்து வசூலிக்கப்படும். அபராதத் தொகை செலுத்த தவறும் பட்சத்தில் மேற்படி அமைப்பிற்கு வழங்கப்படும் ஒப்பந்தத் தொகையில் இருந்து பிடித்தம் செய்யப்படும். இந்நிலை தொடரும் பட்சத்தில் ஒப்பந்தம் ரத்தாக நேரிடும்.
7. வீட்டிலிருந்து பெறப்படும் திடக்கழிவுகள் தரம் வாரியாக பிரிக்கப்பட்டுள்ளனதா என்பதை இலக்கம் 2-ல் உள்ள அமைப்பைச் சேர்ந்த பணி நபர்கள் சரிபார்த்து குப்பையை பெற்று வர வேண்டும். இதற்காக இலக்கம் 1ல் உள்ள பேரூராட்சி நிர்வாகத்தினரால் வழங்கப்படும்

Signe



- புள்ளிவிவரப் படிவங்களை தினசரி பூர்த்தி செய்து மாதம் முடிவில் சம்மந்தப்பட்ட மேற்பார்வையாளரிடம் ஒப்படைக்க வேண்டும்.
8. வாரத்தின் ஏழு நாட்களும் அதாவது ஞாயிற்று கிழமைகளிலும் திடக்கழிவுகள் பெறப்பட வேண்டும். அதற்கு ஏற்றாற்போல் சுழற்சி முறையில் மாற்று நபரை ஏற்பாடு செய்து கொள்வது ஒப்பந்த அமைப்பின் பொறுப்பாகும்.
 9. ஒப்பந்த பணிக்கு வரும் நபர் எதிர்பாராத விதத்தில் பணி செய்ய இயலாத நிலை ஏற்பட்டால் அந்த பகுதியில் திடக்கழிவுகளை பெற, மாற்று ஒப்பந்த பணி நபர் உடன் ஏற்பாடு செய்வது, திடக்கழிவுகள் தரம் பிரித்து பெறப்பட வேண்டும். அதாவது எந்த சூழ்நிலையிலும் திடக்கழிவுகள் பெறும்பணி தேக்கம் ஏற்படக்கூடாது.
 10. கைத் தள்ளுவண்டியை தினசரி காலை மற்றும் மாலை பணி முடிந்ததும் சுத்தம் செய்வது நிர்ணயம் செய்யப்பட்டுள்ள மையத்தில் சம்மந்தப்பட்ட பொறுப்பாளரிடம் ஒப்படைக்க வேண்டும்.

1.

திடக்கழிவு மேலாண்மைத் திட்டப்பணிகளை ஒப்பந்த அடிப்படையில் செய்யும் இலக்கம் 2ல் உள்ள காரணம் ஒப்பந்த அமைப்பிற்கான ஒப்பந்த நிபந்தனைகள் :

1. இலக்கம் 2ல் உள்ள ஒப்பந்த அமைப்பைச் சேர்ந்த பணி நபர்கள் வீடுகள், வணிக நிறுவனங்கள் ஆகியவற்றிற்கு சென்று திடக்கழிவுகளை பெறும்போது மக்களிடம் கனிவாக பேசுவதுடன், கண்ணியத்துடனும் நடந்து கொள்ள வேண்டும். இதற்கான பயிற்சியை இலக்கம் 2ல் உள்ள அமைப்பினர் சம்மந்தப்பட்ட பணி நபர்களுக்கு வழங்க வேண்டும்.
2. திடக்கழிவு மேலாண்மை திட்டத்தில் ஈடுபடும் இலக்கம் 2ல் உள்ள அமைப்பைச் சேர்ந்த பணி நபர்கள் திடக்கழிவு மேலாண்மை பணிக்கு அலுவலகம் மூலம் பாதுகாப்பு கவசங்கள் மற்றும் பிரதிபலிக்கும் மேலாடைகள், ஒரு ஆண்டிற்கு இரண்டு சீருடை, 1 தொப்பி மழை கோட் என்ற அடிப்படையில் வழங்கப்படும். அதனை பத்திரமாக பாதுகாத்துக்கொள்வது ஒப்பந்த அமைப்புகளின் பொறுப்பாகும். தவறும் பட்சத்தில் அமைப்புகள் தனது செலவில் வாங்கி வைத்துக் கொள்ள வேண்டும்.
3. பசுமை நண்பர்களுக்கு ஒதுக்கப்பட்ட பகுதிகளில் அவர்கள் குப்பைகளை தெருவில், கால்வாய்களில் மற்றும் காலி இடங்களில் கொட்டக் கூடாது.
4. இலக்கம் 2ல் உள்ள அமைப்பைச் சேர்ந்த பணி நபர்கள் வீடு வீடாகச் சென்று திடக்கழிவுகள் பெறும் பகுதிகளில் பாதைகளிலோ அல்லது பாதைகளின் ஓரத்திலோ திடக்கழிவுகள் இருப்பின் அதனையும் தங்களது வாகனத்தில் எடுத்து போட்டு சேகரித்து வர வேண்டும். கைத் தள்ளுவண்டியில் எடுத்து அகற்ற இயலாத அளவில் அதிகமாக திடக்கழிவுகளை அகற்ற உறுதுணையாக இருக்க வேண்டும்.
5. ஒவ்வொரு ஆங்கில மாத முடிவிற்குப் பின் அந்த மாதத்திற்கான பட்டியலை இலக்கம் 2ல் உள்ள ஒப்பந்த அமைப்பின் நிர்வாகிகள் பேரூராட்சி அலுவலகத்திற்கு ஒப்படைக்க வேண்டும்.

Shankar

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6. மேற்கண்ட பட்டியல் சரிபார்க்கப்பட்டு ஒப்பந்த அமைப்பிற்கான ஒப்பந்தம் தொகையினை கோடிட்ட காசோலை மூலம் ஒப்பந்த அமைப்பின் பெயருக்கு வழங்கப்படும். மேற்படி அமைப்பு இதற்கான வருமானவரி செலுத்தியமைக்கான சான்றினை ஆண்டின் இறுதியில் பேரூராட்சி அலுவலத்தில் சமர்ப்பிக்க வேண்டும்.
7. மறுசுழற்சி கழிவுகள் பணிமனையிலிருந்து விற்பனை செய்வதன் விபரத்தினை மாதம்தோறும் அலுவலகத்தில் தெரிவிக்கப்பட வேண்டும்.
8. இலக்கம் 2ல் உள்ள அமைப்பைச் சேர்ந்த பணி நபர்களுக்கு பணிபுரியும் போது விபத்தோ அல்லது ஆபத்தோ ஏற்பட்டால் அதன் முழுபொறுப்பும் இலக்கம் 2ல் காணும் அமைப்பையே சாரும்.
9. பணி நேரத்தில் இலக்கம் 2ல் உள்ள அமைப்பை சேர்ந்த பணி நபர்களுக்கு ஏற்படும் விபத்து மற்றும் இதர குறைபாடுகள் அந்த ஒப்பந்த அமைப்பையே சாரும். இலக்கம் 2-ல் உள்ள அமைப்பைச் சேர்ந்த பணிநபர்களுக்கு, பேரூராட்சிக்கும் எவ்வித நேரடி தொடர்பும் கிடையாது.
10. ஒப்பந்த அமைப்பினர் செய்து கொள்ளப்படும் ஒப்பந்த நிபந்தனைகளை மதிக்காமலோ அல்லது செயல்படுத்த தவறினாலோ எவ்வித முன்னறிவிப்பின்மீறி ஒப்பந்தம் ரத்து செய்யப்படும்.

இந்த ஒப்பந்தத்தில் பேரூராட்சியின் பொறுப்புகள் (நம்மில் இலக்கம் 1-ல் கண்டிப்பான பேரூராட்சி நிர்வாகத்தின் பொறுப்புகள் :

1. பெருங்களத்தூர் பேரூராட்சியின் இயந்திரங்களுடன் தண்ணீர் மற்றும் மின்வசதியுடன் கூடிய வளம் மீட்பு யூங்காவினை இயற்கை உரம் , மண் புழு உரம் தயாரிப்பதற்காக பயன்படுத்திக்கொள்ள அனுமதிக்கும் இதனை இலக்கம் 2ல் உள்ள ஒப்பந்த அமைப்பு பராமரிக்க வேண்டும்.
2. இலக்கம் 2ல் உள்ள ஒப்பந்த அமைப்பில் நிர்வாகிகளிடமிருந்து பெறப்படும் பட்டியலை தொடர்ந்து மேற்கண்ட பட்டியல் சரிபார்க்கப்பட்டு ஒப்பந்த அமைப்பிற்கான ஒப்பந்த தொகையினை திடக்கழிவு மேலாண்மை திட்ட சேகரிப்பு பணி. பணிமனை பராமரிப்புபணி ஆகிய ஒட்டுமொத்த செயலாக்கப்பணிகளுக்கான மாதந்திர ஒப்பந்ததொகை_கோடிட்ட காசோலை மூலம் ஒப்பந்த அமைப்பின் பெயருக்கு வழங்கப்படும்.
3. திடக்கழிவு மேலாண்மை திட்டத்திற்கு தேவையான முதல்தலை மற்றும் இரண்டாம் நிலை சேகரிப்பு வாகனங்களையும் தளவாட சாமான்களையும் வழங்கும்.
4. திட்டத்தினை செயல்படுத்த தேவையான உதவிகளையும் செய்யும்.
5. ஒப்பந்தத்தின் படி இலக்கம் 2ல் உள்ள அமைப்பைச் சேர்ந்த பணிநபர்கள் பணியினை சீர்குலைக்கும் வகையில் செயல்படும்போது அவர்களை விடுவித்து புதியதாக பணிநபர்களை அமர்த்தும் படி கோருவதற்கு பேரூராட்சி நிர்வாகத்திற்கு உரிமை உண்டு.

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6. பேரூராட்சி மன்ற ஒப்புதலுடன் இத்திட்டத்தில் பணியாற்றும் இலக்கம் இரண்டில் உள்ள அமைப்பைச் சேர்ந்த பணி நபர்களுக்கு இரண்டு பிரதிபலிக்கும் மேலாடைகள் மற்றும் தொப்பிகள் வழங்கப்படும் இதனை பாதுகாத்தல் இரண்டில் உள்ள அமைப்பின் பொறுப்பாகும்.
7. இலக்கம் 2ல் உள்ள அமைப்பின் கீழ் பணியாற்றும் பணி நபர்களுக்கும் இலக்கம் 1-ல் உள்ள பேரூராட்சிக்கும் எந்தவிதமான தொடர்பும் இல்லை. இவர்களது விபத்திற்கு காப்பீடு மற்றும் இதர தேவைகள், தேவைகளுக்கேற்ப அவ்வப்போது இலக்கம் 2ல் உள்ள அமைப்பின் வாயிலாகவோ மேற்கொண்டு தீர்வு காணப்படுதல் வேண்டும்.
8. மக்கும் குப்பைகள் மறு சுழற்சி குப்பைகளை தரம் வாரியாக பிரித்தது போக இதர எஞ்சிய புதைகுழிகளுக்குச் செல்லும் குப்பைகளை மேலாண்மை செய்வது பேரூராட்சியின் பொறுப்பாகும்.
9. பேரூராட்சியின் வாகனம் மற்றும் பராமரிப்புகள் யாவும் பேரூராட்சியின் பராமரிக்கப்படும் அதே சமயம் இலக்கம் 2ல் உள்ள ஒப்பந்த அமைப்பினை சார்ந்த பணியாளர்கள் வாகனங்களை சரியான முறையில் இயக்க வேண்டியது அவர்களின் பொறுப்பாகும்.
10. இவ்வொப்பந்தத்தில் கண்டுள்ள யாதொரு வார்தைக்கும் வாக்கியத்திற்கும் அர்த்தம் தொடர்பாக ஏற்படும் சந்தேகங்களுக்கு பேரூராட்சி நிர்வாகம் எடுக்கும் முடிவே இறுதியானது

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Sl.No	Particulars	Per person/Per month Rs.	Amount
1	Door to Door garbage collection for one person (150 house hold) one month	1	7998/-
2	Solid waste management supervisor one person one month	1	14000/-
3	Resource recovery park work one person one month	1	7998/-
4	Waste collection work: 1. Rent for Mini Truck (TATA ACE)per day 2. Rent for Tractor per day	Per Truck	1198/-
		Per Tractor	1498/-
5	1. Day to day work monitoring and coordination 2. SHG & Supervisor Training & Awareness 3. RRP works Coordination 4. Project Coordination Documentation and Reporting	1	30000/-
		1	20000/-
		1	10000/-
		1	15000/-
6	Workers Welfare expenses per person per month	1	400/-

Janne



அனுப்புநர்
திரு. ஆர். இராஜேஸ்வரன்,
செயல் அலுவலர்,
பெருங்களத்தூர் சிறப்புநிலை பேரூராட்சி
செங்கல்பட்டு மாவட்டம்.

பெறுநர்
The Director,
Centre for Technology Development and
Transfer (CTDT) Anna University,
Chennai – 600 025.

ந.க.எண்.639/2021/அ1, நாள்.19.08.2021

அய்யா,

பொருள்: தேசிய பசுமை தீர்மானம் – காஞ்சிபுரம் மண்லம் – செங்கல்பட்டு மாவட்டம் – பெருங்களத்தூர் சிறப்புநிலை பேரூராட்சி – குண்டுமேடு குப்பை கிடங்கில் உள்ள மக்காத திடக்கழிவுகளை அளவீடு செய்து அறிக்கை சமர்ப்பிக்க கோருதல் – சார்ந்து.

- பார்வை: 1. பெருங்களத்தூர் பேரூராட்சியில் இளநிலை பொறியாளரால் தயாரித்து வரப்பெற்ற உத்தேச மதிப்பீடு
2. இப்பேரூராட்சி தனி அலுவலர் அவர்களின் தீர்மானம் எண்.515/2021, நாள்.06.08.2021
3. சம்மந்தப்பட்ட கோப்புகள்.

* * * * *

செங்கல்பட்டு மாவட்டம், பெருங்களத்தூர் சிறப்புநிலை பேரூராட்சிக்குட்பட்ட வார்டு எண்.10, குண்டுமேடு பகுதியில் உள்ள குப்பைகிடங்கில் சேகரிக்கப்பட்டுள்ள மக்காத குப்பைகளை பையோ மைனிங் முறையில் அகற்றுவதற்கு பார்வை 1-ல் காணும் இப்பேரூராட்சியின் இளநிலை பொறியாளரால் தயாரித்து வரப்பெற்ற உத்தேச மதிப்பீட்டிற்கு பார்வை 2-ல் விவரப்படி இப்பேரூராட்சியின் தனி அலுவலர் அவர்களால் மன்றத்தில் ஒப்புதல் வழங்கப்பட்டுள்ளது.

எனவே, இப்பேரூராட்சியின் இளநிலை பொறியாளரால் தயாரிக்கப்பட்ட மதிப்பீட்டினை பகுப்பாய்வு செய்து மதிப்பீடு தொகையினை இறுதி செய்து வழங்குமாறு பணிந்து கேட்டுக்கொள்ளப்படுகிறது.


செயல் அலுவலர்,
பெருங்களத்தூர் பேரூராட்சி,
செங்கல்பட்டு மாவட்டம்.

இணைப்பு:-

உத்தேச மதிப்பீடு மற்றும் மன்ற தீர்மானம்

சாதாரண கூட்டம்

2021 ஆம் ஆண்டு ஆகஸ்டு மாதம் 06 ஆம் நாள் காலை 11.00 மணியளவில் பெருங்களத்தூர் பேரூராட்சி மன்ற கூட்டம் தனி அலுவலர் அவர்களின் தலைமையில் கூட்டம் நடைபெற்றது.

முன்னிலை – திரு. அ. வில்லியம் ஜேசுதாஸ்.,
தனி அலுவலர்,
மற்றும்
பேரூராட்சிகள் உதவி இயக்குநர்,
காஞ்சிபுரம் மண்டலம்.

பொருள் எண். 11

இப்பேரூராட்சியில் 1 முதல் 15 வார்டுகளில் சேகரிக்கப்படும் குப்பைகளை தரம் பிரித்தப்பின் மக்காத கழிவுகளை சேகரம் செய்யப்படும் குண்டுமேடு பகுதியில் உள்ள குப்பைகிடங்கில் கொட்டப்பட்டு வரும் மக்காத குப்பைகளை பையோ மைனிங் முறையில் முற்றிலுமாக அகற்றும் வகையில் இப்பேரூராட்சியின் இளநிலை பொறியாளரால் தயாரித்து வரப்பெற்ற உத்தேச மதிப்பீடு தொகை ரூ.139.00 இலட்சத்தில் குப்பைகளை அகற்றுவதற்கு மேற்படி மதிப்பீட்டினை அண்ணா பல்கலைக்கழகத்திற்கு அனுப்பி உரிய ஒப்புதல் பெற்று அதன்படி பையோ மைனிங் முறையில் மக்காத குப்பைகளை அகற்றுவதற்கு தனி அலுவலர் அவர்களின் அனுமதிக்கு.

தீர்மானம் எண். 515

அனுமதி அளிக்கப்படுகிறது.

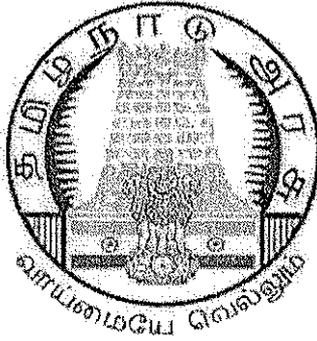
(ஒ-ம்) /- அ. வில்லியம் ஜேசுதாஸ்.
தனி அலுவலர்
பெருங்களத்தூர் பேரூராட்சி

/உண்மை நகல்/

செயல் அலுவலர்
19/8/21

செயல் அலுவலர்
பெருங்களத்தூர் பேரூராட்சி
செங்கல்பட்டு மாவட்டம்

PERUNGALATHUR TOWN PANCHAYAT
CHENGALPATTU DISTRICT



Sl. No.	Name of the Work	Estimate Amount (in Lakhs)	
		As per Area in CUM	Estimate in Lakhs
1	Removal of Legacy Waste Dumped at Gundu Medu Near SWM Site Through Bio-Mining Process in Perungalathur Town Panchayat	17430M3	139.00
	Total Cost	17430 M3	139.00

PERUNGALATHUR TOWN PANCHAYAT	
Specification Report	
Name of Work: Removal of Legacy Waste Dumped at Gundumedu Near SWM Site Through Bio-Mining Process in Perungalathur Town Panchayat	
	Estimate Amount : Rs. 139000000
NECESSITY	
The Population as per 2011 Censes 37342 in Perungalathur Town. Further floating population of the town is 50,000 coming from the near by Villages for working. The total area of town is 7.354 Sq.Km.	
PRESENT SCENARIO	
The present system of Solid Waste Management in this town is not well structured and properly organized to meet the requirement and to satisfy the Pollution control Board norms. The local body is now managing garbage collection with the available facilities to keep the City free from accumulation of garbage in main roads and streets. The quantity of waste collected and transported daily by the local body with the available men and machinery is not scientifically handled and therefore still accumulation of garbage along the interior roads and streets is a regular scene in all these towns. In order to manage the Historical Garbages, a scientific approach to the problem and management is required for Perungalathur. In this Compost yard Now it is propoed to provide Removal of Legacy Waste Dumped at Kundu Medu Near SWM Site Through Bio-Mining Process in Perungalathur Town Panchayat.	
NEED FOR PROPOSAL	
To Remove the Historical Garbages by Bio/mining Method,	
Therefore a new strategy has been devised to implement the solid waste management plan effectively and scientifically in this town.	
<ul style="list-style-type: none"> * Analysis of quantity and quality of garbage *Analysis of vehicles needed for primary and secondary collection. *Infrastructure development at Transfer Station Privatization Efforts *Operation & maintenance *Markets Department for sale of organic manu. 	
In Perungalathur the Town Panchayat has a land fill site for Compost park. The State Govt recently ordered to develope the area by Providing Infrastructure facilities. Considering all aspects this Proposal is proposed	
The Following Provisions are made in this estimate	
1	(a) Excavation the existing mixed compacted Garbage which underwent biological degradation in the land portion allocated/earmarked by Perungalathur Town Panchayat compost yard and spraying with microbial innoculam for sanitizing and stabilizing the excavated mass seiving them using Mechanical Seiving machine or any other equipmnet at the cost of the Bidder
a)	(b) Control of mal odour using Deodourising agent and stabilising the waste using Bio Culture for aerobic composting using industrial sprayer
b)	Eco friendly and non Pollution process in order to reduce the impact of dumping site in the adjacent areas.
c)	Segregate the excavated garbage in the land portion earmarked, into as many kinds and categories as possible at the cost of the Bidder including cost of any power or fuel Consumption.
d)	Selling, diverting for recycling, marketing and recycling the excavated materials.

ABSTRACT ESTIMATE

Name of Work:-Removal of Legacy Waste Dumped at Gundumedu Near SWM Site Through Bio-Mining Process in Perungalathur Town Panchayat

Estimate Amt: Rs. 13900000

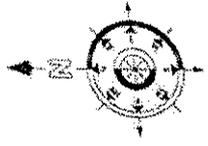
S. No.	Quantity	Description of Work	Rate	Amount
1	17430.00 m3	(a) Excavation the existing mixed compacted Garbage which underwent biological degradation in the land portion allocated/earmarked by Perungalathur Town Panchayat compost yard and spraying with microbial inoculum for sanitizing and stabilizing the excavated mass seiving them using Mechanical Seiving machine or any other equipmnet at the cost of the Bidder	690.78 m3	12040295
		a) (b) Control of mal odour using Deodourising agent and stabilising the waste using Bio Culture for aerobic composting using industrial sprayer		
		b) Eco friendly and non Pollution process in order to reduce the impact of dumping site in the adjacent areas.		
		c) Segregate the excavated garbage in the land portion earmarked, into as many kinds and categories as possible at the cost of the Bidder including cost of any power or fuel Consumption.		
		d) Selling, diverting for recycling, marketing and recycling the excavated materials.		
		e) Cleanly rehanded over the site including clean removal of any residue from the site including conveyance away from the Perungalathur Town Panchayat limit and handling over the earmarked site by the Town Panchayat including cost of conveyance and handling labour charges etc completed		
		f) Creation and maintenance of infrastructure, Facilities and amenities at Bidder's risk and cost, for seiving, the excavated garbage, storing the segregated materials.		
		g) Deployment of necessary manpower, Materials, equipment's tools and construction of plants and sheds and creation of facilities for handling, separating, segregating and storing for the operation of the plant.		
		h) Leveling the earth surface by bull-dozer or any other earth moving equipment		
		i) Providing security arrangement for the plan project site, machineries, equipment etc. at the cost of the Bidder		

2	519.00	M3	Providing and laying Well Gravel to the specified thick including cost and conveyance of Well gravel from approved quarry and stocking the same at road side to Departmental guage for premeasurement as directed by the Departmental Officers including labour charges for spreading in layers not exceeding 75 mm thick (or) as specified by the departmental officers, levelling, sectioning etc., and all other charges for tools and plants employed for the work and all other incidental charges such as barricading and providing danger lights etc., complete as per standard specification. as per clause 301 & 305 of MORTH	362.42	M3	188096
						12228391
3	L.S.		Providing GST 12%	L.S.		1467407
4	L.S.		Manual Workers Welfare Fund	L.S.		139000
5			Contingencies and petty supervision charges			65202
			Total			13900000

Volume Report at Gundumedu(Perungalathur)

Sl. No.	Section From	Previous Section	Difference	Width	Cutting Volume				Filling Volume			
					Area Sq. Meters	Previous Area	Average Sq. Meters	Volume Cubic Meters	Area Sq. Meters	Previous Area	Average Sq. Meters	Volume Cubic Meters
1	1426524.477		0.000	0.021	0.000	0.000	0.000	0.000	0.048	0.000	0.024	0.000
2	1426525.000	1426524.477	0.523	2.135	0.000	0.000	0.000	0.000	4.880	0.048	2.464	1.289
3	1426530.000	1426525.000	5.000	19.979	0.000	0.000	0.000	0.000	45.541	4.880	25.210	126.051
4	1426535.000	1426530.000	5.000	28.522	0.000	0.000	0.000	0.000	76.338	45.541	60.939	304.697
5	1426540.000	1426535.000	5.000	60.923	0.000	0.000	0.000	0.000	156.374	76.338	116.356	581.779
6	1426545.000	1426540.000	5.000	62.792	0.000	0.000	0.000	0.000	138.395	156.374	147.384	736.920
7	1426550.000	1426545.000	5.000	51.279	0.000	0.000	0.000	0.000	114.140	138.395	126.267	631.337
8	1426555.000	1426550.000	5.000	69.860	0.000	0.000	0.000	0.000	144.555	114.140	129.348	646.738
9	1426560.000	1426555.000	5.000	99.456	0.000	0.000	0.000	0.000	190.027	144.555	167.291	836.455
10	1426565.000	1426560.000	5.000	110.031	0.000	0.000	0.000	0.000	232.975	190.027	211.501	1057.506
11	1426570.000	1426565.000	5.000	113.652	0.000	0.000	0.000	0.000	200.671	232.975	216.823	1084.116
12	1426575.000	1426570.000	5.000	110.846	0.000	0.000	0.000	0.000	168.627	200.671	184.649	923.245
13	1426580.000	1426575.000	5.000	111.398	0.000	0.000	0.000	0.000	155.897	168.627	162.262	811.310
14	1426585.000	1426580.000	5.000	112.448	0.000	0.000	0.000	0.000	135.387	155.897	145.642	728.211
15	1426590.000	1426585.000	5.000	114.283	0.000	0.000	0.000	0.000	127.772	135.387	131.579	657.897
16	1426595.000	1426590.000	5.000	118.106	0.000	0.000	0.000	0.000	121.244	127.772	124.508	622.538
17	1426600.000	1426595.000	5.000	121.909	0.000	0.000	0.000	0.000	144.664	121.244	132.954	664.768
18	1426605.000	1426600.000	5.000	119.842	0.000	0.000	0.000	0.000	127.242	144.664	135.953	679.764
19	1426610.000	1426605.000	5.000	117.424	0.000	0.000	0.000	0.000	127.457	127.242	127.350	636.748
20	1426615.000	1426610.000	5.000	114.786	0.000	0.000	0.000	0.000	131.195	127.457	129.326	646.630
21	1426620.000	1426615.000	5.000	110.785	0.000	0.000	0.000	0.000	119.189	131.195	125.192	625.958

Bio Mining Quantity Survey, Gundumedu (Perungalathur)



- Scale:
 1. All dimensions are in meters
 2. Survey work started on 10/11/2011

- Legend:
 - Boundary
 - Formation level
 - Ground level

TOTAL AREA DETAILS -

DESCRIPTION	SO.M ²	SQ.FT
Formation level	12236.612	13262.007
Ground level	12236.612	13262.007
Total	12236.612	13262.007

Quantity Calculation Survey &
 Garbage Dumping Area - Gundumedu
 Perungalathur Town Panchayat Office
 (Gundumedu) Perungalathur

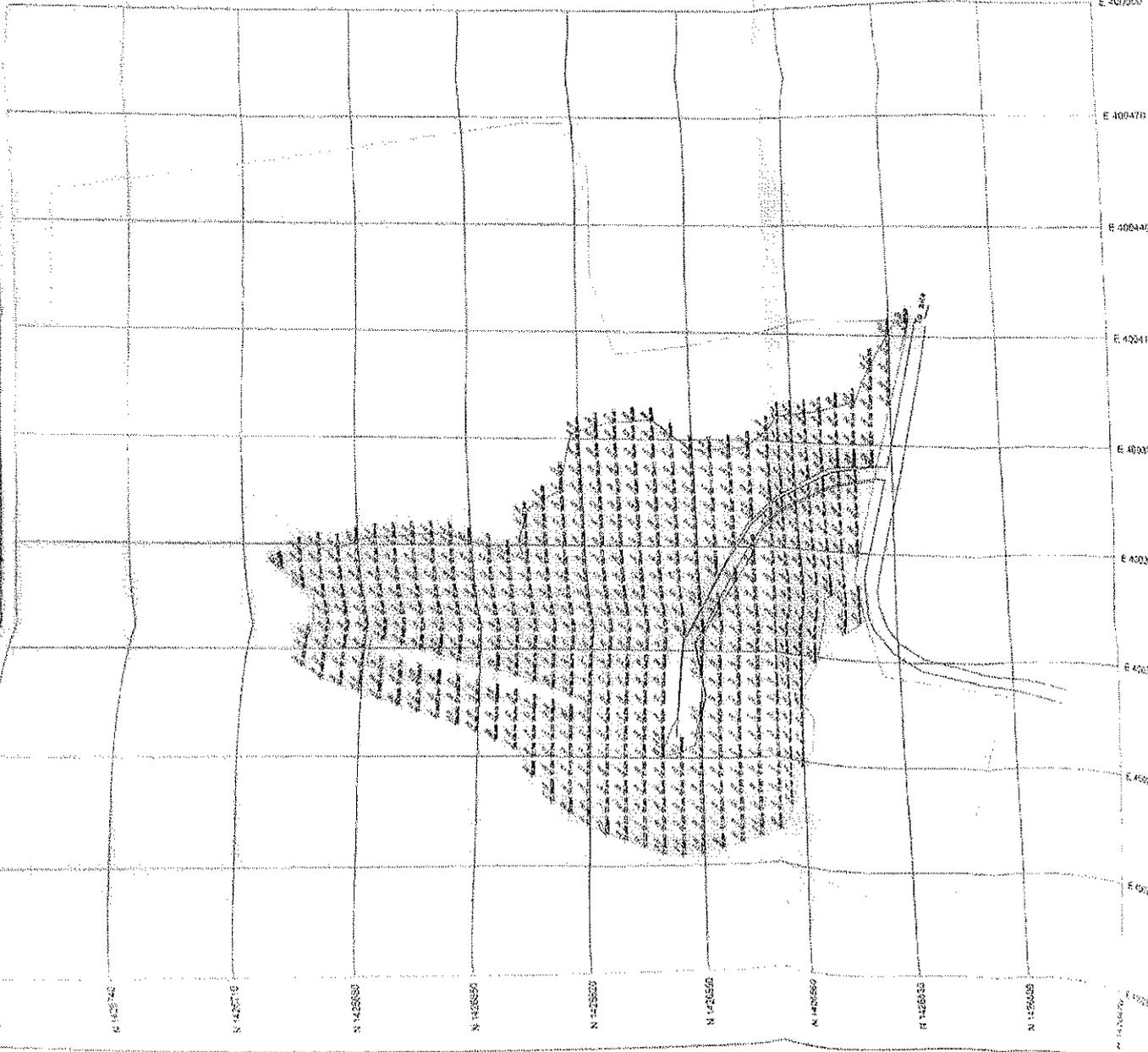
Quantity Calculation Survey &
 Garbage Dumping Area - Gundumedu
 (Gundumedu) Perungalathur

Quantity Calculation Survey &
 Garbage Dumping Area - Gundumedu
 (Gundumedu) Perungalathur

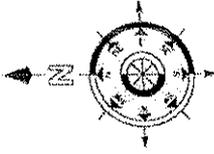
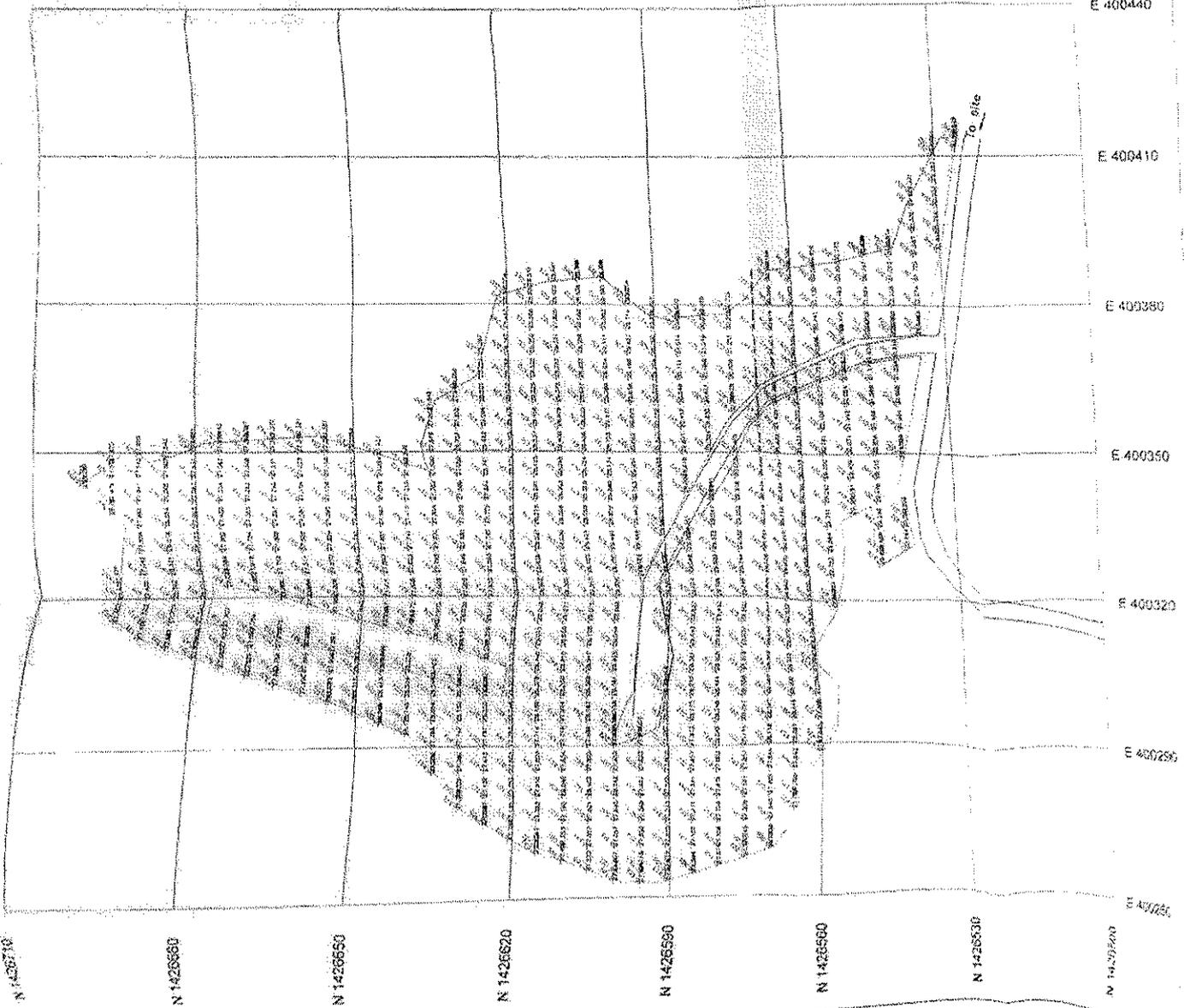
Gridline Surveys and Geospatial Pvt. Ltd.

Survey No: 10/11/2011
 Date: 10/11/2011

Surveyed by: Mr. Dhanu D. R. A. Senthil Kumar, P. N.
 Date: 10/11/2011



Bio Mining Quantity Survey, Gundumedu (Perungalathur)



Notes:
 1. All Dimensions are in Meter
 2. Survey work carried out July 2021

Legend:
 - Boundary
 - Formation level
 - Ground level

TOTAL AREA DETAILS:-

DESCRIPTION	SQ.FT	SQ.FT	ACRE
Boundary	22694.002	246157.910	5.609
Formation level	94.95	7431.4	0.170
Ground level	12220.000	17422.007	0.400

Perungalathur Town Panchayat Office
 (Gundumedu) Perungalathur

Quantity Calculation Survey &
 Garbage Dumping Area - Gundumedu

Scale of map:
 Bio Mining Quantity Survey
 Framework Drawing

Surveyed by:
 Gridline Surveys and Geospatial Pvt.Ltd.

Gridline Surveys and Geospatial Pvt.Ltd.
 12/10, 1st Floor, Anna Salai, Chennai - 600 002
 Contact: 98401 23456, 98401 23457
 Email: info@gridline.com

APPROVED BY: M. PRASAD, P.A. (CHIEF EXECUTIVE OFFICER)
 DATE: 10/07/2021

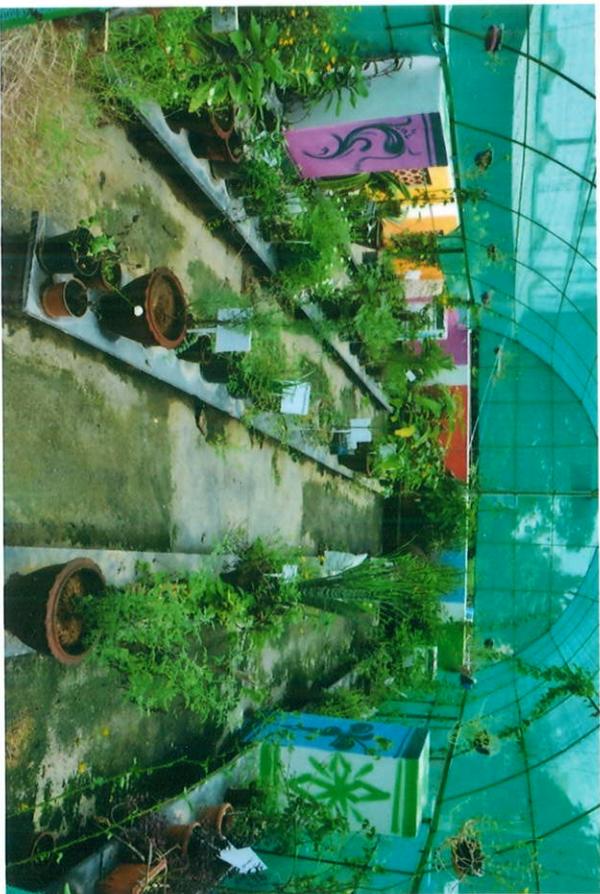
PERUNGALATHUR TOWN PANCHAYAT
CHENGALPATTU DISTRICT



Perungalathur Town Panchayat Roof Garden



Perungalathur Town Panchayat Roof Garden

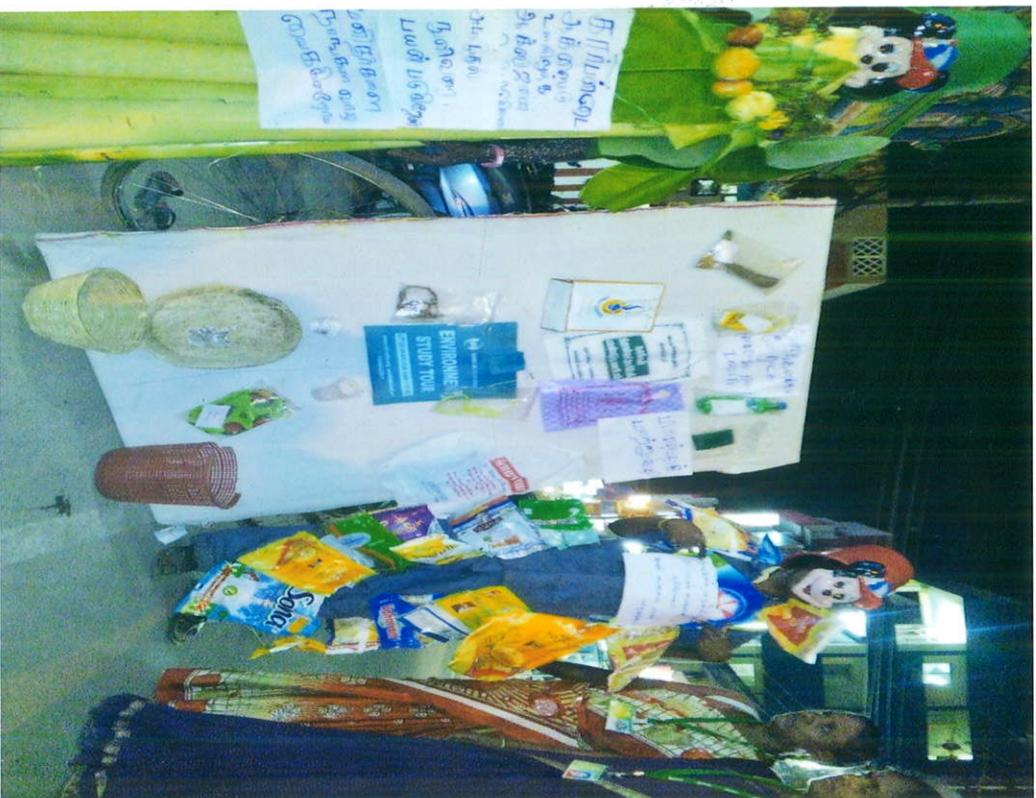


Perungalathur Town Panchayat Bio Gas Unit



PERUNGALATHUR TOWN PANCHAYAT CHENGALPATTU DISTRICT

SOLID WASTE MANAGEMENT - IEC



**PERUNGALATHUR TOWN PANCHAYAT
CHENGALPATTU DISTRICT**

SOLID WASTE MANAGEMENT - VERMI COMPOST



PERUNGALATHUR TOWN PANCHAYAT CHENGALPATU DISTRICT

SOLID WASTE MANAGEMENT - SCREENING MACHINE



PERUNGALATHUR TOWN PANCHAYAT CHENGALPATTU DISTRICT

SOLID WASTE MANAGEMENT - WINDROW



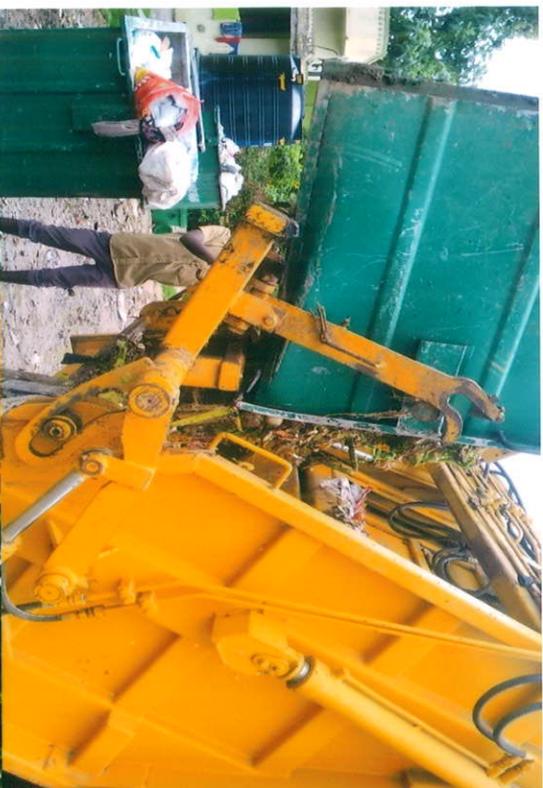
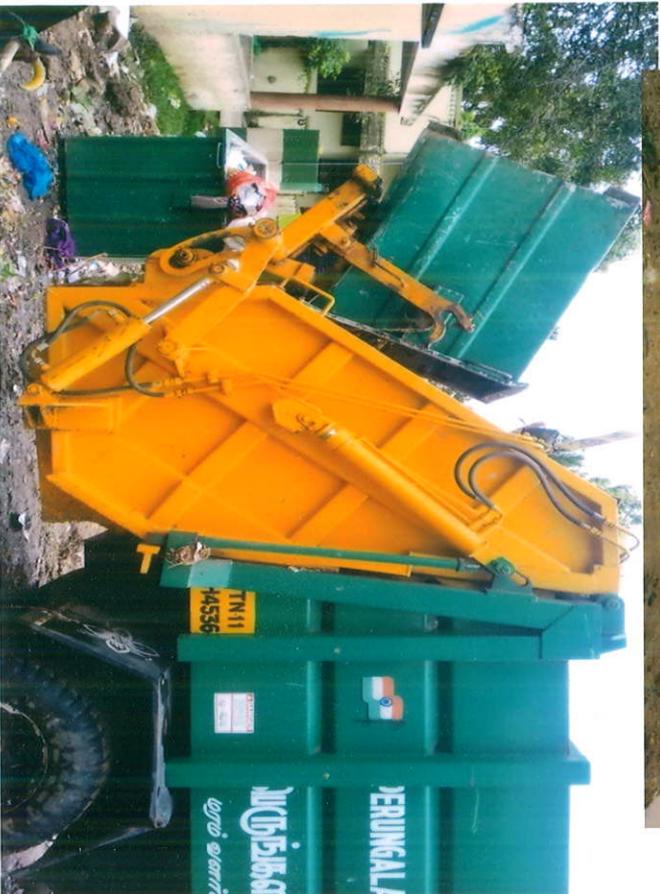
PERUNGALATHUR TOWN PANCHAYAT CHENGALPATTU DISTRICT

SOLID WASTE MANAGEMENT - SHREDDING MACHINE



PERUNGALATHUR TOWN PANCHAYAT CHENGALPATTU DISTRICT

SOLID WASTE MANAGEMENT – SECONDARY COLLECTION



**PERUNGALATHUR TOWN PANCHAYAT
CHENGALPATTU DISTRICT**

SOLID WASTE MANAGEMENT – SECONDARY COLLECTION



PERUNGALATHUR TOWN PANCHAYAT
CHENGALPATTU DISTRICT
SOLID WASTE MANAGEMENT



PERUNGALATHUR TOWN PANCHAYAT CHANGALPATTU DISTRICT

SOLID WASTE MANAGEMENT - PRIMARY COLLECTION



PERUNGALATHUR TOWN PANCHAYAT CHENGALPATTU DISTRICT

SOLID WASTE MANAGEMENT - PRIMARY COLLECTION



PERUNGALATHUR TOWN PANCHAYAT CHENGALPATTU DISTRICT

SOLID WASTE MANAGEMENT - PRIMARY COLLECTION





**GASION SBR GRANULAR
SLUDGE TECHNOLOGY**



PROJECT NAME : **SEWAGE TREATMENT PLANT AT PERUNGULATHUR**

TYPE OF TREATMENT PLANT : **SEWAGE**

CAPACITY : **1500 Cu.m/ Day**

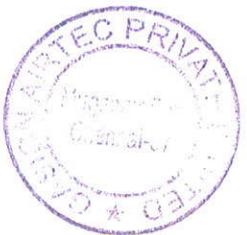


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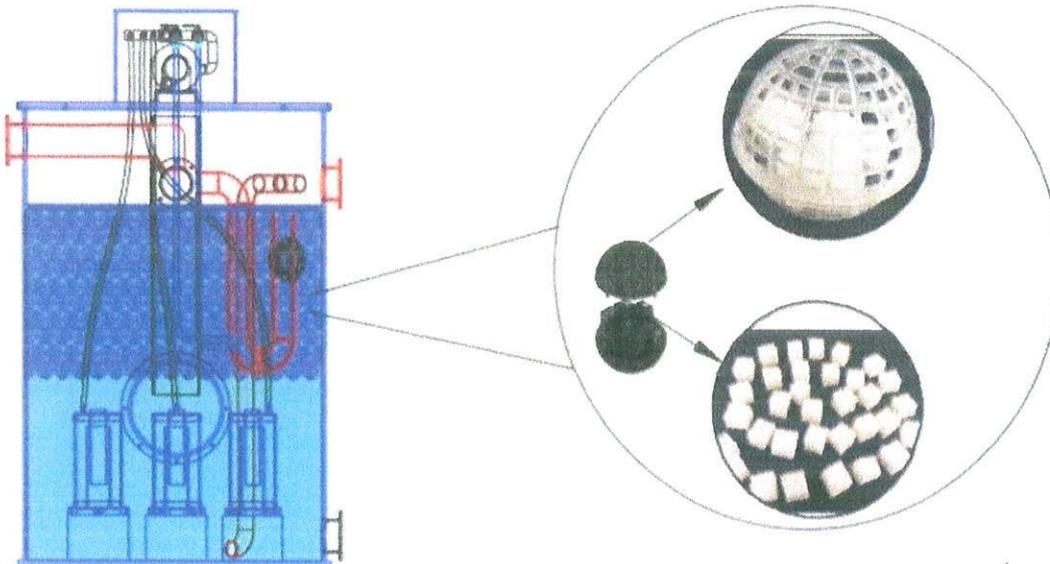
TECHNOLOGY PROCESS

Gasion Technology for space and energy savings

The patented SBR process from GASION offers wastewater treatment plants that take up 75% less space than conventional plants, require just 50% of the energy and are also odour free, while delivering excellent purification performance. Expertise in plant construction and implementation from Gasion ensures reliable and accurate process sequences and long lasting operation.

The GASION SBR technology is the new standard for the sustainable and cost-effective biological treatment of municipal and industrial wastewater. What makes the GASION SBR process unique is the fact that the bacteria used to purify the wastewater grow into attached granules on a media with fast settling properties. Both aerobic and anaerobic biological treatment processes take place simultaneously in these granules depending on it location on the porous media. Bio Granules on the outer surface of media are aerobic and those inside the porous voids are anaerobic.

The GASION SBR technology is based on a simple cyclical process with three stages, which can take place in one reactor module . Multiple modules are used in proportionate to the feed flowrate. The duration and the process parameters for the various stages of each cycle can be automatically adjusted, even as the quantity, composition and temperature of the wastewater fluctuate.



The filter SBR oxygenates, and recirculates using airlift Reactor.

Carriers with lose surface area allows bacteria to form Biofilm.

Two processes take place simultaneously on the porous carriers - Aerobic & Anaerobic bio degradation.

Aerobic and Anaerobic Biomass



Gasion SBR Biomass is defined as microbial flocs which have a smooth surface rather than a fluffy structure of conventional activated sludge, which are developed under control condition of reduced hydrodynamic shear and oxygen contours within a porous media with large surface area. These biomass subsequently settle significantly faster when released from the media by turbulence action during cleaning cycle and can be disposed off easily.



Figure 1. Settling Properties of the GASION SBR Biomass

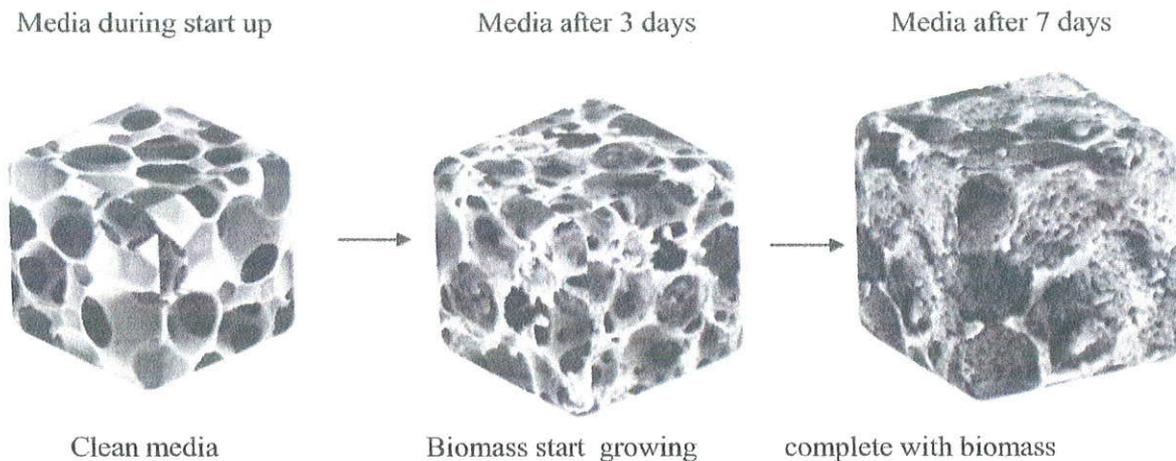


Figure 2. Biomass growth on media

The principle of GASION SBR Technology utilises unique design and control mechanisms to encourage biomass to form granules rather than flocs. The agglomerates formed allow simultaneous anaerobic, aerobic and anoxic conditions to exist inside the media and eliminates the need for multiple tanks to maintain each condition. Figure 2 shows a pictorial representation of the distribution of biological organisms within the media compared to activated sludge, depicting growth patterns of phosphate accumulating organisms (PAO), nitrifiers, denitrifiers, and glycogen accumulating organisms (GAO).

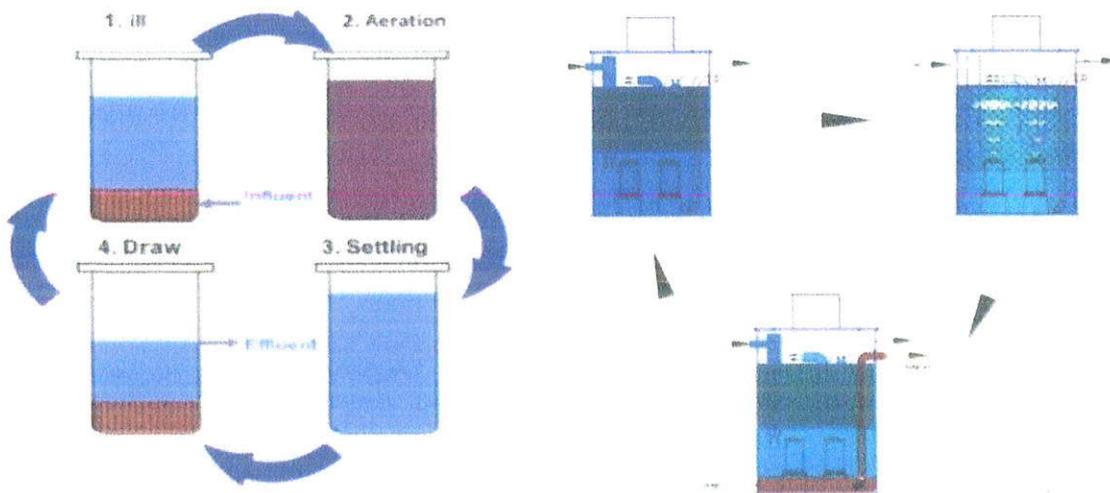
Due to its unique design, GASION SBR technology uses an optimized SBR-cycle, in which the 4 steps of a typical SBR cycle are reduced into 3 steps:

1. Simultaneous fill / draw with aeration / recirculation - During this cycle step the wastewater is pumped into the reactor and at the same time the effluent is drawn .The aeration and recirculation



takes place simultaneously using airlift principle. The feed water rises through the bio media and get oxidised biologically , with attached microbes consuming the COD, nitrogen and phosphates from the water

2. **Cleaning :** In this cycle, the mega bubble generator releases toroidal air bubbles which scours the media and disengage some attached biomass from the media. Duration can be adjusted according to the quantum of biomass produced and desired removal rate needed.
3. **Sedimentation :** After the cleaning period, the sludge is allowed to settle down at the bottom. This time is short due to the excellent settling properties of the sludge. Then the system is ready for a new cycle with simultaneous removal of sludge from the bottom for a short duration.

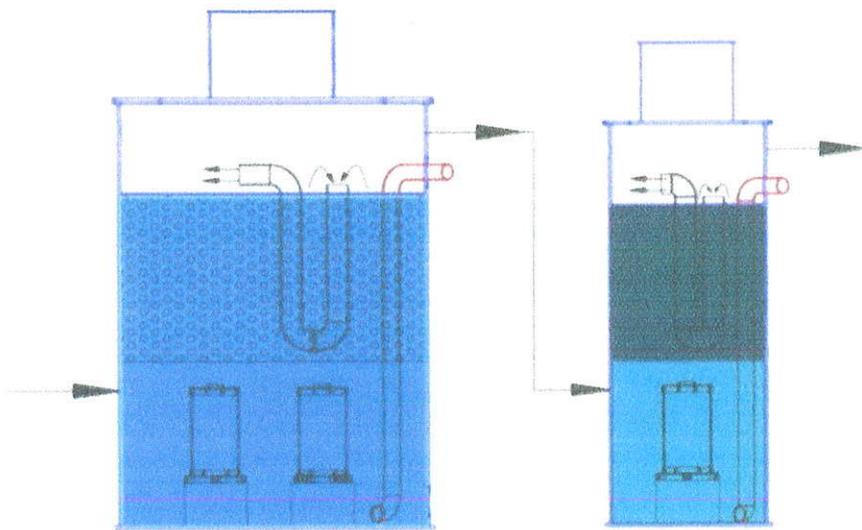


a. A typical SBR cycleb. GASION SBR cycle

Figure 3 and 4: CONVENTIONAL SBR cycle and GASION SBR cycle

The GASION SBR process produces minimal sludge and any suspended solids escaping the bio filter will be trapped in a downstream particulate filter with disinfection provision. This ensures treated water quality to meet international standards.





SBR BIOREACTOR SBR PARTICULATE FILTER
GASION SBR PROCESS

The key properties and advantages of GASION SBR media and process

GASION SBR media properties

GASION SBR media properties	Benefits
Hydrophilic surface	Faster wetting of media resulting in better binding ability of the media with the biomass. Better mass transfer of substrates across the biofilm segments.
High inner porosity and Fine pore/void structure	Faster colonization during the bioprocess start up, protection of biomass against toxic shock loads, better diffusion gradients development of a diverse community structure growth of specific type of slow growing bacteria.
Surface roughness and Adsorbing capacity	Development of highly active biofilms with better access to bulk liquid, good mass transfer resulting in better reaction kinetics and thus removal rates, protection against toxic substances.



ADVANTAGES OF GAS ION SBR PROCESS

Cost-effective

- Compact and uncomplicated tank design
- Less mechanical equipment
- No separate clarifiers
- Lower capital expenditures
- Lower Operation & Maintenance costs
- No or minimal chemicals
- Lower energy consumption

Easy to operate

- Easy plant operation
- Robust and reliable process performance
- Integrated BARC AGS process controller
- Fully automated plant operation
- Remotely controlled or by a central control room

Sustainable

- Remarkably high effluent purity
- No or minimal use of chemicals
- Significantly lower energy consumption
- Less construction materials required
- As little as a quarter of the land area required
- More efficient nutrient removal
- Lower operational and embedded carbon footprint



Process Function and parameters of the Operating Steps in the GASION SBR

Sequence Step	Typical Duration, hrs	Process Function
Aeration/recirculation	2	Simultaneous filling / withdraw Aeration and recirculation by airlift Uptake of rbCOD by PAOs and/or GAOs Sorption and hydrolysis of particulate bCOD to rbCOD NH ₃ -N and NO _x removal by simultaneous nitrification-denitrification PAO use of stored carbon and P uptake Biological degradation of particulate bCOD
Cleaning	0.25	Mega bubble generated creating high turbulence which scours the media
Settling	0.25	detached biomass from media allowed top settle and disposed off by airlift



Comparison

Footprint



CAS



SBR



Ballasted Floc



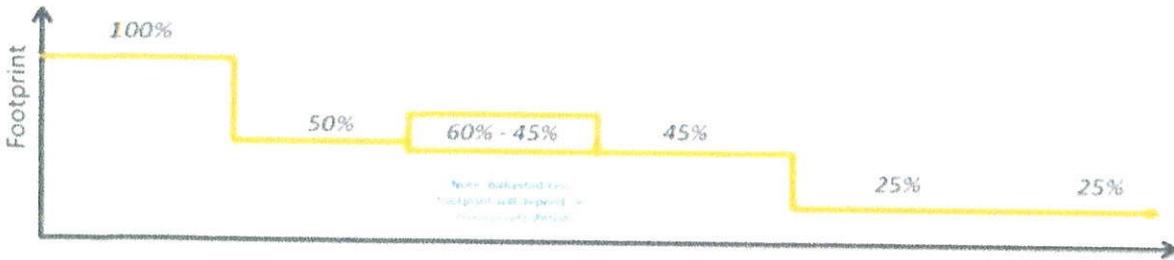
MBBR



MBR



GASION SBR



Comparison

Energy



CAS



SBR



Ballasted Floc



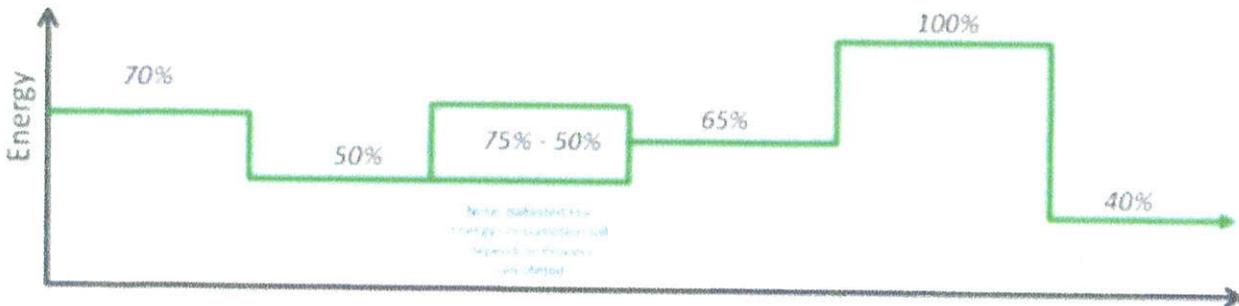
MBBR



MBR



GASION SBR

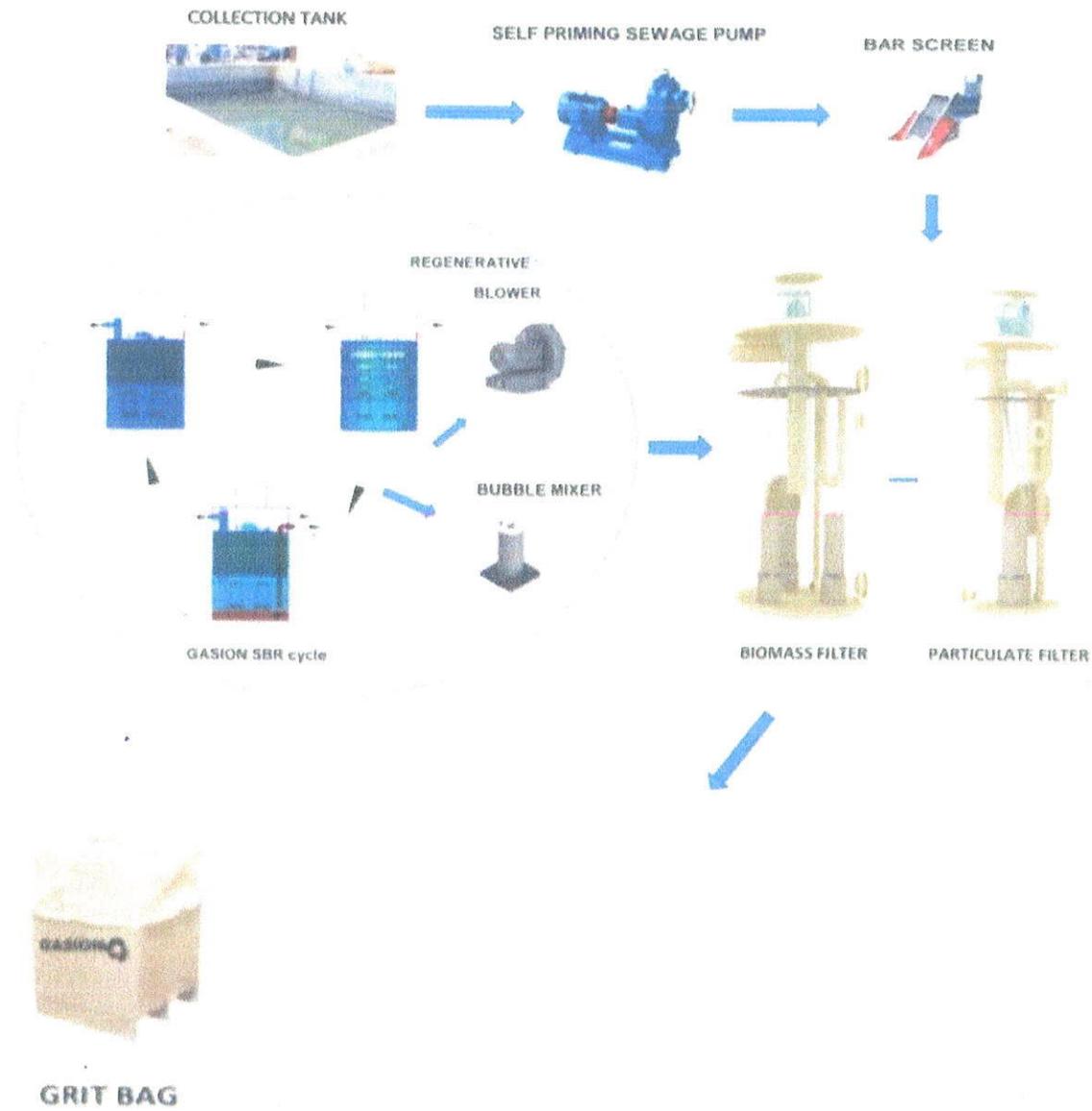


GASION SBR – DESIGN PERFORMANCE

Parameter	Influent mg/l	Effluent mg/l	Removal
COD	< 1000	< 30	96.9%
BOD	< 400	< 5	> 99.4%
N _{Kj}	< 100	< 2	98.1%
NH ₄ -N	< 100	< 0.1	99.8%
N _{total}		< 4	> 94.7%
P _{ortho}	< 10	< 0.1	> 98.2%
P _{total}	< 20	< 0.2	97.2%
Suspended Solids	< 500	< 5	> 98.5%
40% Lower Consumption			



PROCESS FLOW



EQUIPMENT DETAILS

AREA REQUIREMENT FOR TREATMENT PLANT: 561 Sq.Meter (33m*17 m)

AREA INCLUDING COLLECTING TANK: 816 Sq.Meter (48m*17m)

COLLECTION TANK



DIMENSIONS OF COLLECTION TANK:

LENGTH	WIDTH	HEIGHT	VOLUME
13000 mm	13000 mm	4000 mm	676000 Litres.

Note :

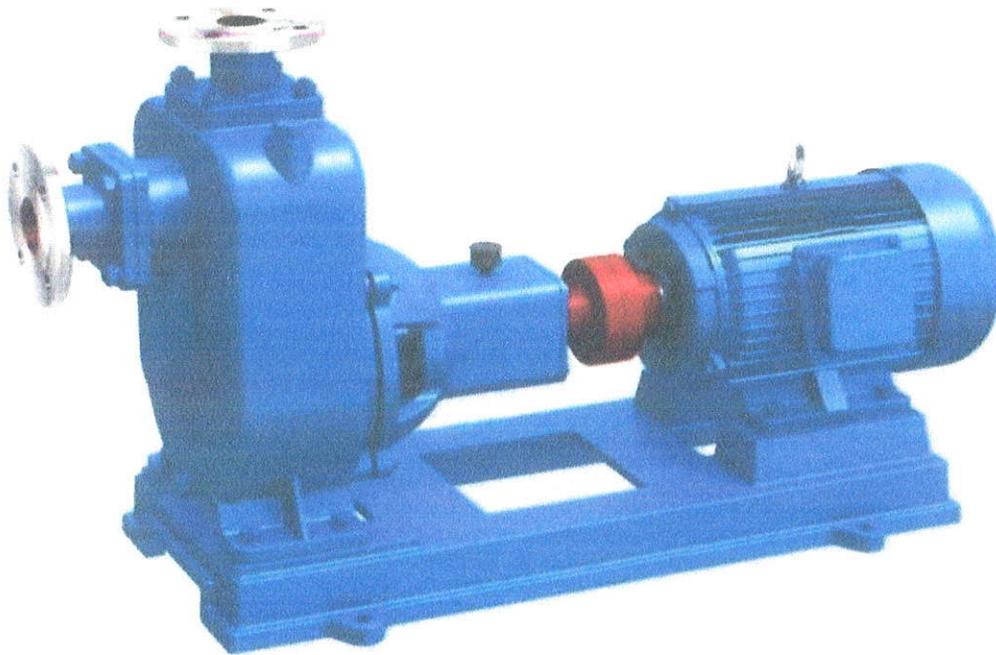
- 1) Invert level of raw sewage pipeline - 1m
- 2) Additional manual bar screen chamber - 2m x2mx 1m
- 3) Liquid holding level - 507cu.m



DIMENSIONS OF INTERMEDIATE TANK

LENGTH	WIDTH	HEIGHT	VOLUME
26600mm	1000 mm	3475mm	92435Litres

SELF PRIMING SEWAGE PUMP



SEWAGE SELF PRIMING PUMP SET FEATURES:

- High efficiency and energy saving design.
- Easy maintainable.
- CED-Cathode Electro Deposition Coating.
- Robust construction.
- Dynamically balanced rotating parts.

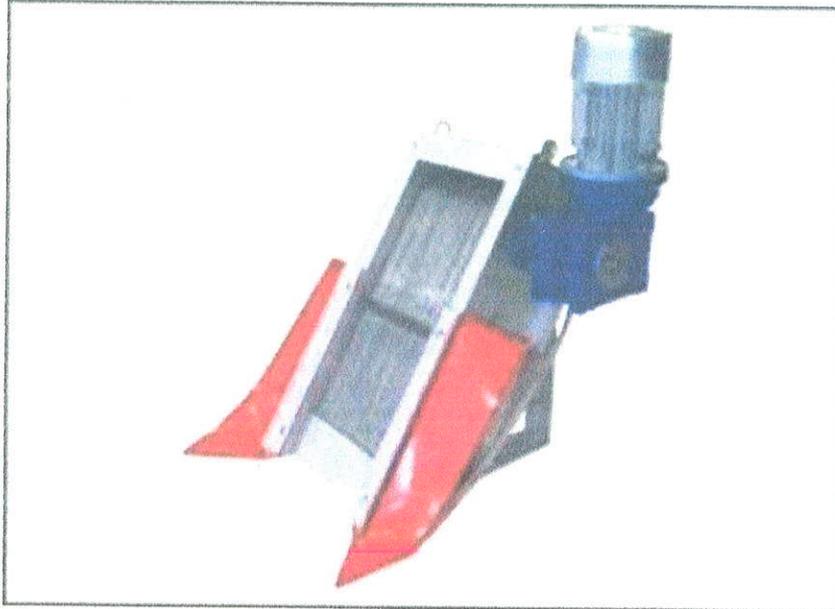


TECHNICAL SPECIFICATION OF SELF PRIMING SEWAGE PUMPS:

QTY	2 Nos.(one in standby)
Make	KIRLOSKAR
Pump Model	SP3L+
Head range m	10m
Power (KW)	5 hp (3.7 kw)
Flow Rate Cum per hour	62.5
Inlet/ Outlet mm	50*50
Max. solid size (mm)	20
Protection	IP68
Max. ambient temperature	40°C
Insulation	B class
Material of construction	·Impeller : Cast Iron ·Delivery casing : Cast Iron ·Motor body : Cast Iron ·Pump shaft : Cast Iron



BAR SCREEN – 1 nos.



About

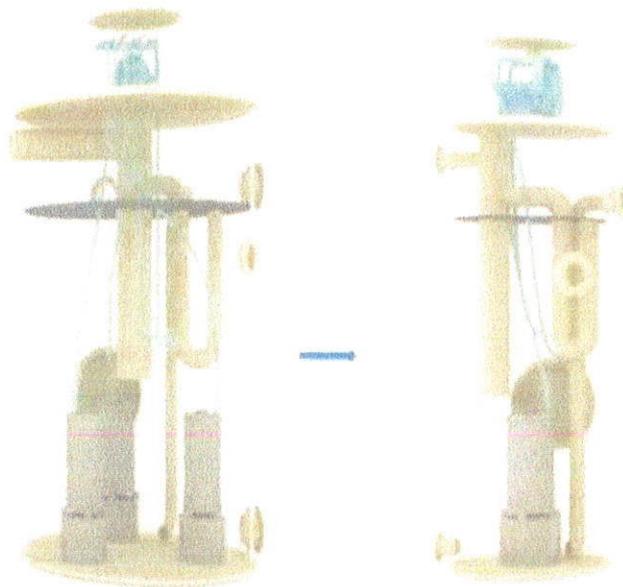
1. Made of stainless steel, high corrosion resistance and strength.
2. The dentiform harrows move in grids to clean out garbages.
3. Fixed structure insures grids motion in a large space, also not disengage from dentiform harrows.
4. Waterproof and insulating electromotor.
5. Simple , compact , uncomplicated operation and maintenance.
6. All rotational accessories made of nylon, corrosion and abrasion resistant, without need for lubrication

TECHNICAL SPECIFICATION OF BAR SCREEN:

Type	Height (mm)	width (mm)	Space Between Grids (mm)	Gradient (°)	Velocity Of Harrow (m/min)	Power (W)	Voltage (V)	Maximum Capability (m ³ /h)
BG4820-2	485	200	2	50	5.5	250	380	20



BIO FILTER SYSTEM



SBR Bio filter

SBR Particulate filter

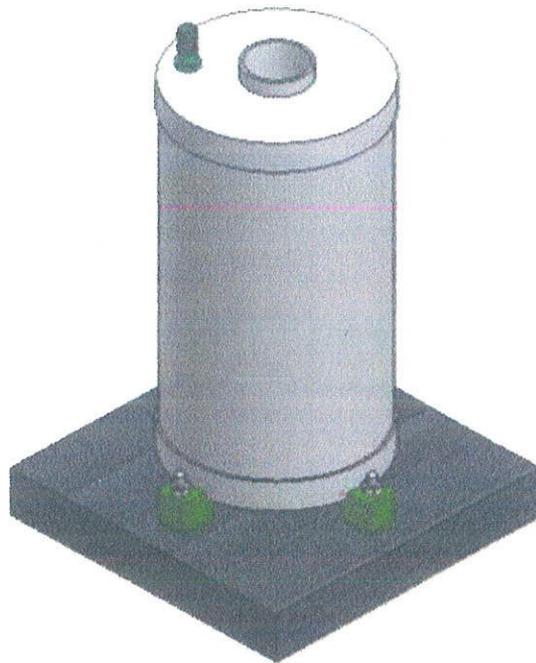
SBR BIOREACTOR FILTER

Model No	GABF2
Make	Gasion
Filter body	MOC - polypropylene
Diameter	2000
Height : Tank	3000



Overall	3635
Number of Biofilters	16

BUBBLE MIXER



SPECIFICATION:

Model No. of bubble mixer	GABM 101
Make	Gasion
Bubble mixer MOC	Modified Poly Vinyl Chloride



Air flow per bubble mixer	8 .33 cubic meter per hour
No of bubble mixer	3
BLOWER	
	
No.of blowers	1no.
Model	GRB3.0
Bore	50 mm
Power (kw)	3.0 kw
Horse Power	5
Phase	3



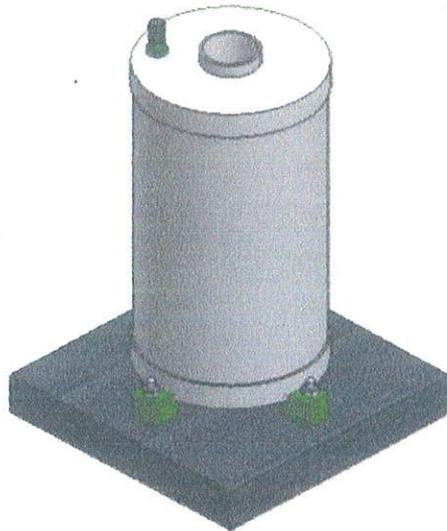
Pressure (Bar) max	0.26
Maximum Airflow m³/min	5.33 m ³ /min
Maximum RPM	2900
Dimensions	L473*W402*H410 mm
No of Airlift Recirculator	1
Flow Rate of Airlift Recirculator	>200cum/hr
MOC of Airlift Recirculator	PP
No of Airlift Sludge Decanter	1
Flow Rate of Airlift Decanter	>10cum/hr
MOC of Airlift Sludge Decanter	PP
MEDIA	
CAGE BALLS WITH POROUS HYDROPHILIC PU CUBES CAGE BALL DIAMETER : 100mm PU CUBES SIZE : 20 X 20 X 20 MM PU CUBES SURFACE AREA : 1500 - 2000 M²/M³	



SBR PARTICULATE FILTER

Model No	GABF1
Make	Gasion
Filter body	MOC - polypropylene
Diameter	2000
Height : Tank	3000
Overall	3635
Number of Particulate filters	2

BUBBLE MIXER



Model No. of bubble mixer	GABM 101
Make	Gasion
Bubble mixer MOC	Modified Poly Vinyl Chloride
Air flow per bubble mixer	8 .33 cubic meter per hour
No of bubble mixer	3

BLOWER



SPECIFICATION:

No.of blowers	1no.
Model	GRB1.0



Bore	25 mm
Power (kw)	0.75 kw
Horse Power	1
Phase	3
Pressure (Bar) max	0.23
Maximum Airflow m³/min	1.83 m ³ /min
Maximum RPM	2900
Dimensions	L354*W230*H286 mm
No of Airlift Recirculator	1
Flow Rate of Airlift Recirculator	>50cum/hr
MOC of Airlift Recirculator	PP
No of Airlift Sludge Decanter	1
Flow Rate of Airlift Decanter	>25cum/hr
MOC of Airlift Sludge Decanter	PP
MEDIA	POLYSTYRENE BALLS OF DIA 0.5mm-1.5mm



PIPES AND VALVES

SPECIFICATION:

DESCRIPTION	DIAMETER	MOC	QTY
FEED PIPE	2 INCH (50 mm)	UPVC	1 set
INTER CONNECTING HEADER:	4inch (100 mm)	UPVC	1 set
OUTLET HEADER	4inch (100 mm)	UPVC	1 set
SLUDGE HEADER	4 inch (100 mm)	UPVC	1 set
AIR HEADER with connections to bubble mixers , air lift recirculator and airlift decanter	2 inch (56 mm)	NYLON/UPVC	1 set



ELECTRICAL BUTTERFLY VALVE SPECIFICATION: (MOTORIZED)

BUTTERFLY VALVE	Nominal size –DN50
QTY	1 SET
Diameter	50mm
Outer diameter	95.5 mm
Height	383 mm
Length	202 mm
Body Material	U-PVC/PP/PVDF
Connection Type	Flanged (ANSI,JIS,DIN,GB)
Pressure Rating	1.0 Mpa
Working Temperature	-20 °C to 80 °C
Seal Material	EPDM, FKM
Core Material	SS 304



GATE VALVE SPECIFICATION:

GATE VALVE	Nominal size – DN50
QTY	1set
Diameter	50 mm
Outer diameter	165 mm
Height	357mm
Length	180 mm
Body Material	Hi-PVC
Connection Type	Flanged (ANSI,JIS,DIN,GB)
Pressure Rating	1.0 Mpa
Working Temperature	-10 °C to 50 °C
Seal Material	EPDM
Core Material	SS 304



PIPES AND VALVES:**SPECIFICATION:**

DESCRIPTION	DIAMETER	MOC	QTY
INLET PIPE (COLLECTION TANK)	8 inch (200 mm)	UPVC / NYLON	11 m
MAIN HEADER	8 inch (200 mm)	UPVC / NYLON	45 m
OUTLET PIPE	4inch (104.2 mm)	UPVC / NYLON	50m
ELBOW 45 DEGREE	4 inch	UPVC / NYLON	16 Nos.
ELBOW 90 DEGREE	4 inch	UPVC / NYLON	15 Nos.

GATE VALVE SPECIFICATION:

GATE VALVE	Nominal size –DN100
QTY	15 Nos.
Diameter	104.2 mm
Outer diameter	220 mm
Height	255 mm
Length	127 mm
Body Material	SS 304
Connection Type	Flanged (ANSI,JIS,DIN,GB)
Pressure Rating	10 bar/16 bar
Working Temperature	-10 °C to 180 °C
Seal Material	PIFE OR Metal
Core Material	SS 304
GATE VALVE	Nominal size –DN200



QTY	16 Nos.
Diameter	202.5 mm
Outer diameter	340 mm
Height	386 mm
Length	150 mm
Body Material	SS 304

SLUDGE AND GRIT BAG

SPECIFICATION:



- **Make. :** GASION
- **MODEL :** GSB300
- **Size:** 35x35x35" Woven PP bulk bag,
- **Weight:** 5 oz Uncoated fabric Amoco weave
- **Type:** Duffel top & Plain bottom, U-Panel,
With lift loops



► PRICING

**Supply, Erection
and Commissioning
of sewage treatment
plant of capacity
300 cum/day with
GASION SBR
technology**

Rs.3,70,85,000.00

**TOTAL IN WORDS (RUPEES THREE CRORE
SEVENTY LAKHS EIGHTY FIVE THOUSAND ONLY)**

-Included all items
in the attached
offer.

Detailed estimate sheet can be provided on request during the order finalization stage

► General

- All polymer tanks are cleaned, degreased and acid washed following fabrication
- Piping sections are supplied in sections connected at site with suitable connections
- All MS/SS welding is done in the factory and NO site welding involved in the installation of equipment.
- Spares: Not Included
- Site Services: Included
- Gasion treatment plants are manufactured under ISO9001 with technical guidance of BARC
- Warranty: Unless otherwise noted standard warranty/guarantee on the Aeration equipment supplied is 3 years. All replacements in the warranty period will be free of cost.



► Prices are

1. Funds in Indian rupees
2. Valid for 60 days
3. Applicable taxes @ 18% GST.
4. Submittal & O&M Manuals: 2-3 weeks after receipt of P.O and all the information necessary to prepare submittals.
5. O&M Manuals: included in the submittals
6. Completion & ready to ship: 12-14 weeks after receipt of approved submission.
7. Transportation: [Ex works] Transportation charges are not included
8. Manufacturer's Service days are included
9. Unless otherwise specified all items are supplied loose for field assembly & Installation. Field assembly, installation and other site work in our scope
10. Exclusions:
 - a. Electrical cabling up to the plant control panel.
 - b. Offloading upon delivery to site
 - c. Any items and services not itemized within the above scope of supply.
11. Payment Terms: 50% with P.O, 50% prior to shipment



DRAWINGS

AREA REQUIREMENT

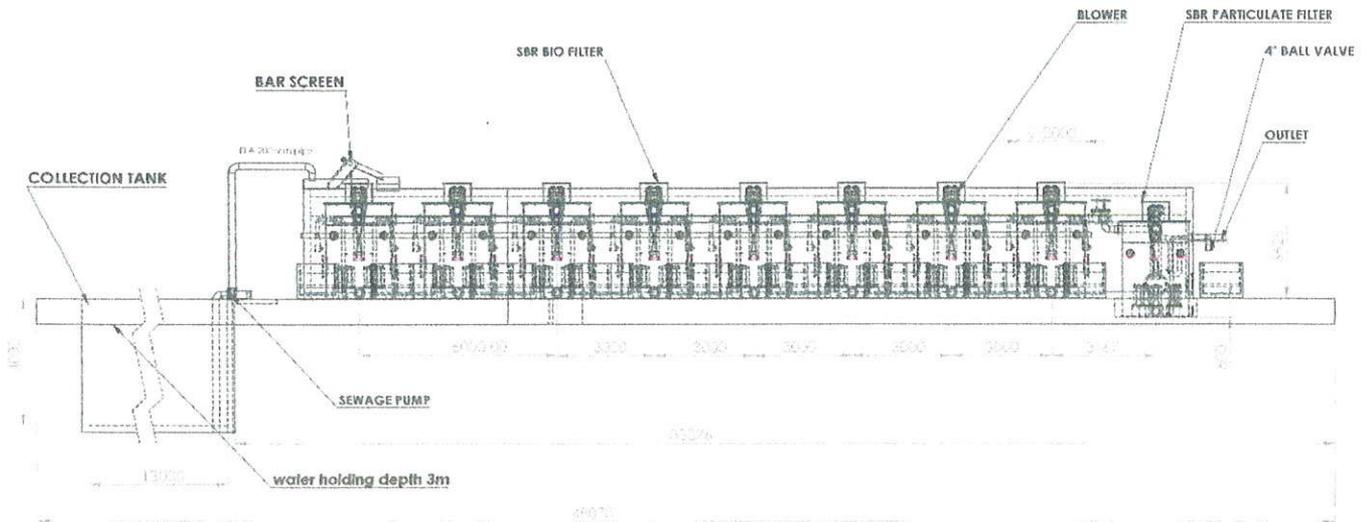
Area including collection tank
148m*W17m = 816 Sq.M

1500 KLD

AREA REQUIREMENT

Arearequirement for treatment plant
133m*W17m = 561 Sq.M

FRONT VIEW



AREA REQUIREMENT

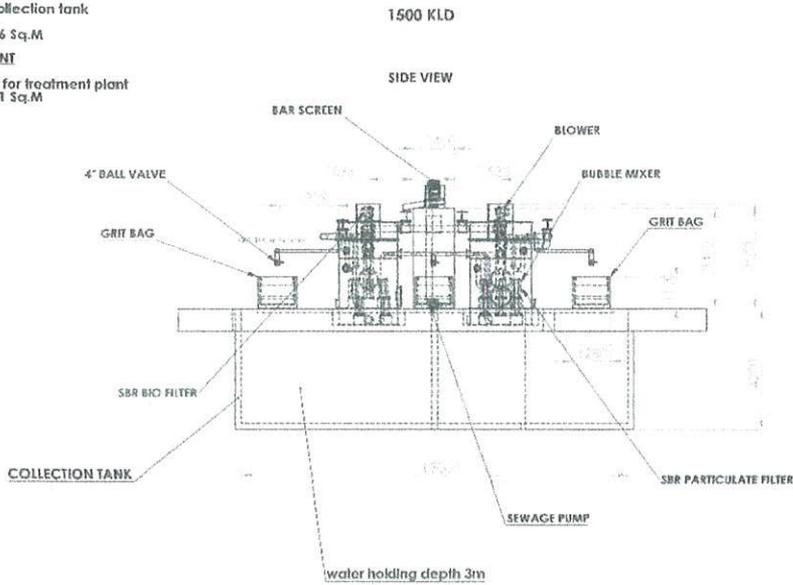
Area including collection tank

148m*W17m = 816 Sq.M

AREA REQUIREMENT

Area requirement for treatment plant

133m*W17m = 561 Sq.M



AREA REQUIREMENT

Area including collection tank

148m*W17m = 816 Sq.M

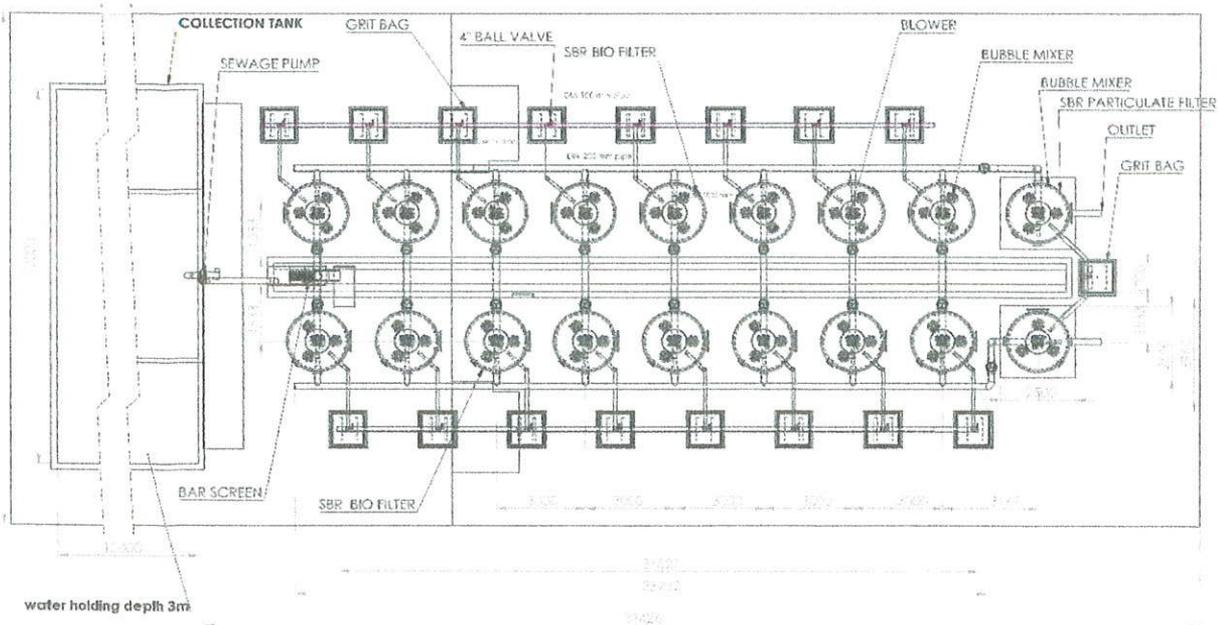
1500 KLD

AREA REQUIREMENT

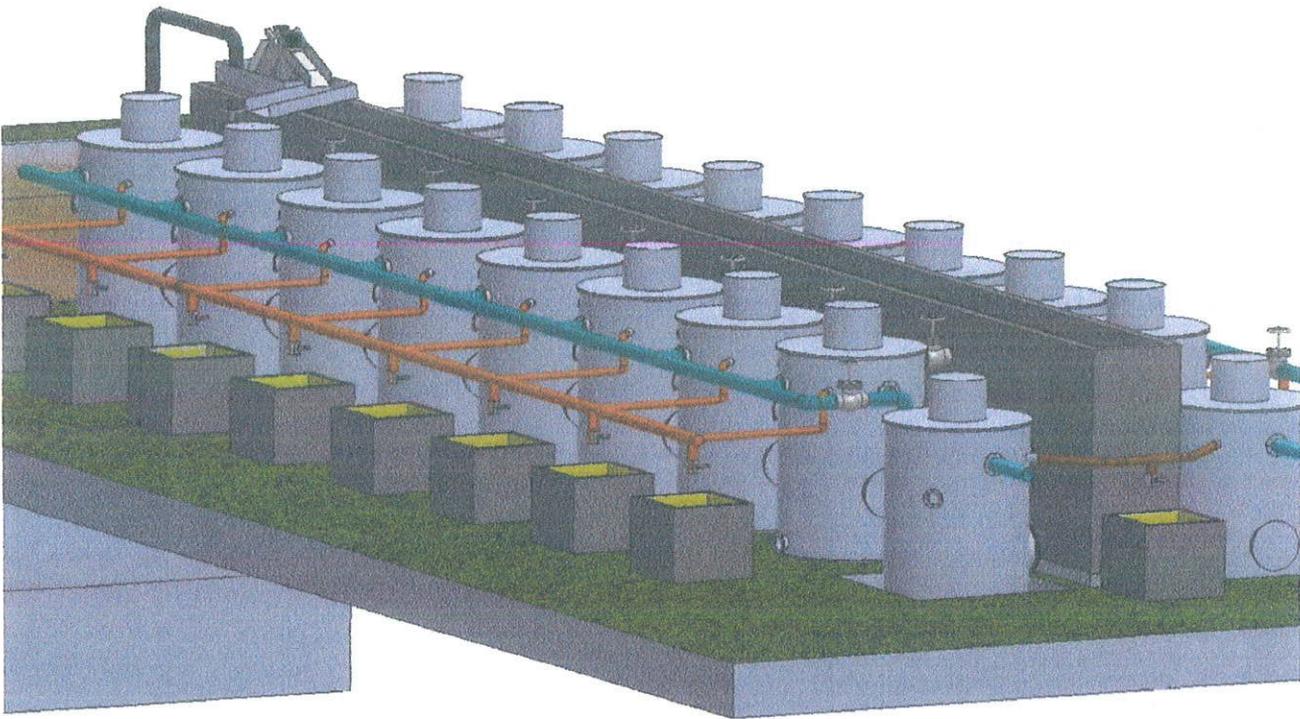
Area requirement for treatment plant

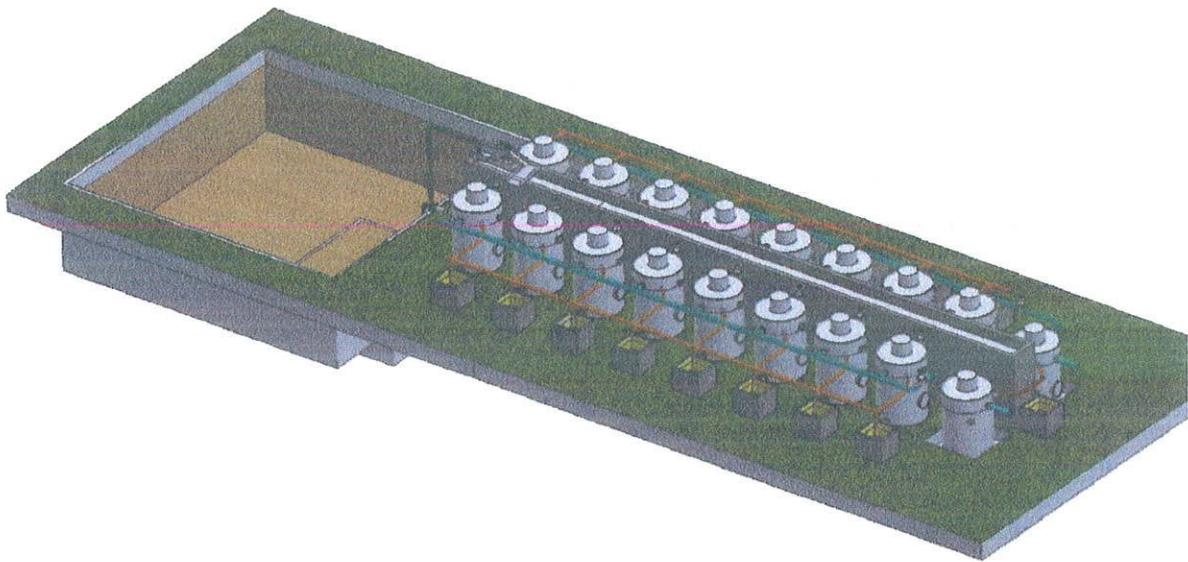
133m*W17m = 561 Sq.M

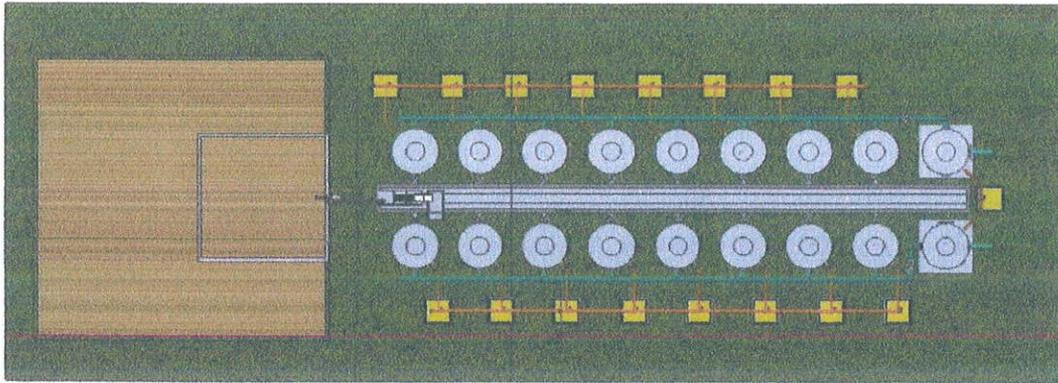
TOP VIEW



1500 KLD LAYOUT









PRICING SPLIT UP SHEET

SL.NO	TYPE & DESCRIPTION	QTY	RATE	AMOUNT
01	CIVIL WORKS – COLLECTION TANK with manual bar screen chamber	1	50,00,000.00	50,00,000.00
	INTERMEDIATE TANK	1	2,00,000.00	2,00,000.00
02	SELF PRIMING SEWAGE PUMP 5HP(3.7 KW) HEAD 10m	2 Nos.	1,50,000.00	3,00,000.00
03	BAR SCREEN MODEL BG8628-5	1 Nos.	4,25,000.00	4,25,000.00
04	SBR BIO REACTOR	16Nos.	13,20,000.00	2,11,20,000.00
05	SBR PARTICULATE FILTER	2 Nos.	11,00,000.00	22,00,000.00
06	SLUDGE/GRIT BAG	17	1,20,000.00	20,40,000.00
07	PIPES UPVC / NYLON (LUMPSUM)		22,00,000.00	22,00,000.00
08	VALVES		20,50,000.00	20,50,000.00
09	ELECTRICAL CONTROL CABINET& CONTROL SYSTEM		15,50,000.00	15,50,000.00
TOTAL IN WORDS (RUPEES THREE CRORE SEVENTY LAKHS EIGHTY FIVE THOUSAND ONLY)			TOTAL	3,70,85,000.00



For Gasion Airtec Pvt. Ltd.

[Signature]
Authorised Signatory



SOLID WASTE MANAGEMENT POLICY AND STRATEGY FOR PERUNGALATHUR TOWN PANCHAYAT



(Following the SWM Rules 2016)

Directorate of Town Panchayats

Administration

Tamil Nadu

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IV	Vision, Goals, Objectives of the Policy	11 - 12
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CHAPTER –I

BACKGROUND

1.1 INTRODUCTION

Managing waste properly is essential for building a sustainable and liveable habitat but remains a challenge for any urban local body in India today. Rapid urbanisation and changing lifestyles have led to the generation of huge amounts of garbage and waste in the urban areas, so much so, over the past few years, just handling this Municipal Solid Waste (MSW) has assumed the proportion of a major organizational, financial and environmental challenge.

Recognising this Ministry of Environment & Forests & Climate Changes (MoEF&CC), Govt. of India had notified Municipal Solid Waste (Management & Handling) Rules, 2000 which was subsequently revised into Solid Waste Management Rules 2016. The above rule mandates each Urban Local body to frame Policy on Solid Waste management and Solid Waste Management Action Plan to address the growing concern of waste management in the concerned town.

1.2 SOLID WASTE MANAGEMENT RULES 2016

The responsibilities of various Ministries and Local bodies for sustainable solid waste management have been highlighted in the SWM Rule 2016.

1.3 DUTIES OF LOCAL BODIES

It has been emphasised that it is the Duty of local bodies (as the prime responder for Solid waste management) to carry out the Collection, Transportation and Disposal of Solid waste in a scientific manner on day to day basis. The rule further facilitates the local bodies to apply penalty clause for the effective enforcement of the rule apart from the user charge. Accordingly By-laws framed by the Perungalathur Town Panchayat and published in the District gazette on 20.7.2017

1.4 DUTIES OF WASTE GENERATORS

Moreover, the Duty of Waste generators to segregate the waste at source as Biodegradable & Non-biodegradable and handing over the same to waste collectors authorised by the local bodies has also been prescribed. In a bid to encourage this and improve stakeholder participation for achieving zero littering (in open public spaces, drains, and water bodies) and to slash open burning, extensive awareness programs have been directed to be carried out by local bodies.

1.5 THE WASTE MANAGEMENT PROCESS

Further the rule reduces the burden of local bodies by introducing the concept of Bulk waste generator and Decentralizing the waste management process. Considering this, Government of Tamil Nadu had formulated and notified a holistic State policy on 24th August 2018, towards sustainable waste management and local bodies are now engaging in the preparation of action plan for the same. In accordance with this, Action plan for Perungalathur Town Panchayat is framed.

1.6 STATE POLICY ON SOLID WASTE MANAGEMENT GOVERNMENT OF TAMIL NADU

The changing urban life style has resulted in both positive and negative effects. While the standard of living condition has considerably improved, a large volume of solid waste has become its bye product. Many new approaches have been adopted to process these wastes in a sustainable manner.

1.7 ZERO-WASTE CONCEPT

The Government of Tamil Nadu has felt the necessity to frame a State policy to cater to the needs of Solid Waste Management covering right from Primary collection to scientific processing and disposal of the Municipal Solid Waste in an eco-friendly manner. The policy is drafted in such a way that it provides necessary guidance to dispose all type and nature of waste generated scientifically so to achieve the Zero-Waste Concept. Every category of waste such as Bio & Non-biodegradable waste (both recyclable and Non-recyclable), domestic hazardous waste, E-waste, street sweeping waste, highly littered public places with mixed wastes etc., are to be considered. The policy focuses on the technology suitable for the urban local bodies based on the Quality and the Quantity of waste that is being generated.

1.8 INFORMATION EDUCATION AND COMMUNICATION(IEC) ACTIVITIES

Apart from this, Bulk Waste Generators are activated to develop onsite facilities for handling the waste generated by them. Moreover, Continuous and rigorous IEC Programs are emphasized to inculcate behavioral changes among the public to encourage Source Segregation.

The state policy envisages and mandates the following:

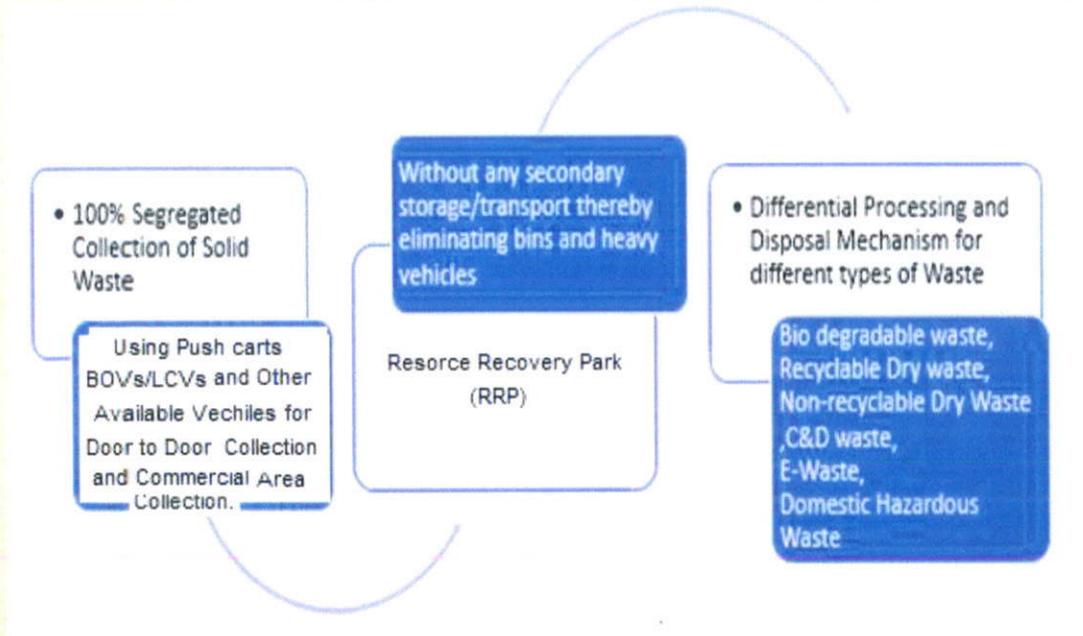


Figure 1: Approach of waste management Government of Tamil Nadu

CHAPTER –II

PRESENT SCENARIO OF SOLID WASTE MANAGEMENT IN PERUNGALATHUR TOWN PANCHAYAT

2.1 DOOR TO DOOR COLLECTION AND SEGREGATION

Perungalathur Town Panchayat comprises of wards with a population of 37342 as per 2011 census. The current population on 2018 is 52245. It consists of 14201 residential households with 530 commercial establishments. The town is spread over an area of 7.35 Sq. km.

- ✓ The wet waste are collected at Door steps every day
- ✓ The dry waste is being collected once in a week i.e. Wednesday
- ✓ The Domestic Hazardous waste such as Napkin, Diaper collected along with wet waste.
- ✓ Animators are involved in imparting the practice of Source segregation through Behavioral change.

Table 1: % of D2D collection & source segregation

Waste Generation	15 TPD
Door to Door Collection%	100%
Source Segregation %	60%

2.2 QUANTITY OF WASTE GENERATION

Perungalathur Town Panchayat generates a total of 15 Metric Ton of Solid Waste Per Day (15 TPD). The per capita generation is 289 gms/day. The sources and types of waste are obtained by conducting random sample survey in three different areas – Residential, Commercial and Slums during three different occasions –week days, holidays and festival occasion and the same is indicated in Table 1.

Table 2 Waste Generation

Source of Waste	No. of HH/ Assessment	Per Capita Waste generation (in grams)	Waste Generation in TPD			Inserts and Silt	Total Waste generation in TPD
			Wet Waste	Dry Waste	Total		
Domestic	14201	289	5.6	2.4	8	3	15
Commercial	530	-	1.2	2.8	4		
BWG	-	-	-	-	-		
Total	14731	-	6.8	5.2	12		

Note: 1. BWGs are handling their waste themselves as, discussed in section 2.3

2. C&D waste not to consider as solid waste

2.3 COLLECTION AND TRANSPORTATION

- ✓ BOV Vehicles are used at 500 HH/vehicle /day (covering 2 Trips)
- ✓ LCV vehicles are used at 1000 HH/Vehicle/day (covering 2 Trips)
- ✓ Primary collection at Door steps is being done and wastes collected are directly transported to processing centre. This is being done by using
- ✓ 3 Trycycle, 2 BOVs and 12 LCVs for 14201 HHs
- ✓ 1 No dumber placer for 530 Commercial establishments
- ✓ Secondary collection and Transportation is fully achieved.
- ✓ 1 Tractor for Market waste

in Perungalathur Town Panchayat comprising, 2 Marriage Hall, 6 Schools , 2 Hotels.

Register related to the BWG are being maintained as per the guidelines provided in the SWM Rule 2016 and CPHEEO manual.

2.4 PROCESSING STATUS ON DISPOSAL OF SOLID WASTE.

- ✓ Fully handled, processed and converted as compost
- ✓ Saleable Dry wastes such as Recyclable plastic waste are sold to recyclers and the workers are permitted to share the monetary benefits.

CHAPTER -III

ISSUES AND SHORTFALL

The Major issues such as (i) Inadequate planning (ii) In house capabilities (iii) Lack of Public awareness and Community Participation in segregation of Waste and handling of Waste (iv) Inadequate processing facilities (v) Improper implementation strategy have been considered and accordingly the gap analysis in each activity of Solid Waste Management is done for Perungalathur Town Panchayat.

3.1 ISSUES IN COLLECTION AND TRANSPORTATION

- ✓ Requirements of primary collection vehicle are arrived based on the type of vehicles, capacity of the vehicle and number of trips per vehicle, based on the types of source from where the waste has to be collected. Finally the “Gap” is analyzed and action is taken to procure the vehicle adequately.
- ✓ Route chart and Trip chart for each vehicle with designated sanitary workers are to be planned and followed.
- ✓ Adequate awareness among the citizen has to be done sustainably

3.2 ISSUES IN SCIENTIFIC PROCESSING AND DISPOSAL

- ✓ Insufficient manpower with adequate knowledge in processing at compost yard
- ✓ Wet waste disposal technology has to be finalized based on the quantity, quality and characteristic of solid waste in Perungalathur Town Panchayat
- ✓ Dry waste disposal mechanism has to be derived

3.3 ISSUES IN PLANNING THE WASTE COLLECTION BINS

- ✓ The Traditional Practice of waste temporarily stored in street bins is checked now.

ISSUES IN IN-HOUSE CAPABILITIES

- ✓ All the staff involved in SWM have to be periodically provided with training on methodology and technology to keep them with updated Skill knowledge.
- ✓ Perungalathur Town Panchayat is entitled to engage 110 no. of Sanitary workers as per GO Ms. No. 101. Dated 30.04.97.
- ✓ At present, only 110 nos.of sanitary workers (30 permanent and 80 outsourced workers) are engaged in the collection process.
- ✓ Permission has been accorded for 80 sanitary workers engaged by outsourcing
- ✓ Action has to be taken to have adequate sanitary workers and supervising staff for excess work.

CHAPTER –IV

VISION, GOALS, OBJECTIVES ON SWM FOR PERUNGULATHUR TOWN PANCHAYAT

4.1 VISION

To provide better quality of life to the people of Perungalathur Town Panchayat and to make the town livable through the adoption of sustainable Solid Waste Management strategy

4.2 GOAL

- ✓ To have high standard of cleanliness in Perungalathur Town Panchayat
- ✓ To ensure 100% Door to Door collection of the waste and total prohibition of unhygienic system of disposal by the households
- ✓ To ensure 100% waste segregation at source
- ✓ To promote the practice of Reduce, Reuse, Refuse, Recycle and Recover
- ✓ To have “no Landfill Concept”
- ✓ To achieve “Zero Waste Concept”

4.3 POLICY OBJECTIVE

Objectives shall endeavor to

- I. Protect public health and environment
- II. Make the citizen to realize the responsibility and accountability on SWM
- III. Minimizing the generation of Solid Waste through sustainable IEC on 5R Concept
- IV. Involving the community groups RWA, CBOs, SHGs to ensure community participation in managing and minimizing the solid waste locally.
- V. Conduct periodical meeting and discussion to dispose the wet waste through composting process and to promote bio Manure
- VI. Provide integrated solution to dispose the solid waste (both wet and dry waste) with cost effective and efficient delivery of service
- VII. Dispose the dry waste through the vendors
- VIII. Build in capacity of Panchayat staffs through periodical training.
- IX. Promote “green cross” society at educational institution to impart the necessity of SWM to keep the town with livable condition.

- X. Promote the town to have better star rating in SWM
- XI. Make the SWM services Self-Sustaining by collecting user charges and Central Government Finance(CFC) to cover Operation & Maintenance cost of the services and levy taxes to meet out the cost of capital investment.
- XII. Follow the polluter pay principle to bear the cost associated for damaging the environment to realize the responsibility of concern to keep the pollution free environment
- XIII. Culminate the practice of throwing the waste in to the water bodies and culminate the practice of burning the garbage on road sides

CHAPTER -V

IMPLEMENTATION STRATEGY

5.1 IMPLEMENTATION STRATEGY

Door to Door Collection	<ul style="list-style-type: none"> ● Wet waste collection on daily basis ● Dry waste collection on weekly basis (every Wednesday) ● Domestic Hazardous waste will be collected separately during wet waste collection ● E waste collection on monthly basis ● C & D waste on need basis ● Waste will not be collected from the Bulk waste generators
Source Segregation	<ul style="list-style-type: none"> ● 100 % at Source Segregation ensured through sustainable IEC activities engaging Animators(Green Ambassadors)
Transportation	<ul style="list-style-type: none"> ● Primary collection at door step using Battery Operated vehicles and Light commercial vehicles with proper route chart and trip chart ● Eliminating Secondary storage Bins on roadside ● Minimizing secondary transportation
Scientific Disposal of Waste	<ul style="list-style-type: none"> ● Disposal of wet waste through composting and Establishing Resource Recovery Park, Decentralized approach for processing and disposal of wet waste and green waste ● Bio gas technology for food waste and Slaughter house waste ● Disposing the dry waste to the identified vendors for recycling ● Plastic waste and other recyclable waste to dispose to the recyclers ● Other non recyclable but combustible to dispose to the vendors who need it use as furnace fuel or to dispose through Pyrolysis plant through PPP mode. ● Other non recyclable and non combustible waste and silt are disposed along with C & D waste ● Dead animals disposed scientifically through burial method in the earmarked site ● Hazardous waste and E waste to collect and store at Resource Recovery Park by Town Panchayat and periodically dispose the same to PCB for further process ● C & D waste to collect and store in the earmarked location and to use on needy basis.
IEC activities , Capacity buildings and motivation	<ul style="list-style-type: none"> ● Periodical meeting with RWAs, SHGs NGOs, elected body members, Bulk Waste Generators and periodical training to sanitary workers ● Updating the knowledge of the personnel involving in SWM

5.2 SWM MONITORING CELL

Town Panchayat will constitute a SWM Monitoring Committee under Town Panchayat Chairmanship of Executive officer as Member secretary and five other members including Sanitary Supervisor, Engineer, Bill Collector and two elected representatives.

Assistant Director of Town Panchayats	Thiru. S. Santhakumar	Chairman
Executive Officer	Thiru. L. Ravikumar	Secretary
Assistant Engineer	Thiru. A. Natarajan	Member
Junior Assistant	Thiru. A. Muralitharan	Member
Overseer	Thiru. M. Palani	Member
Bill Collector	Thiru. K. Subramaniyan Thiru. R. Vajravel	Member
Sanitary Supervisor	Thiru. P. Mohan	Member

This committee will meet once in a month and discuss the implementation strategy and facilitate the ULB for implementation of SWM

5.3 HOME COMPOSTING

Town Panchayat will take all effort to promote the Home Composting practice among the citizen through the intensive campaigning.



Terrace Garden



CHAPTER -VI

ACTION PLAN

The infrastructural facilities pertaining to the solid waste management shall be considered as two categories:

1. **I**mmovable infrastructure i.e., the land and the facility developed based on the desirable technology to process and disposes the Solid waste being generated on daily basis. This has to be developed considering the future vision and population projection for a period of minimum of 10 years.
2. **M**ovable infrastructure ie. The vehicles need to determine based on the life of the vehicle and quantity of waste to be transported on daily basis without stagnation and accumulation for long period.

Considering the projected population for the year 2031 the requirement of the processing facilities is determined and the gap is analyzed for future development. Whereas the movable infra i.e., the vehicles requirements are determined for the present population and garbage quantity and the gap analysis has to be done as continuous process in every year.

At present, the total quantity of waste generated is 15TPD. In the next Ten years i.e., 2031, with the increase in population, quantity of waste will obviously increase by 15% (16 TPD). The capacity of the Resource Recovery Park available at present is sufficient to handle the increased generation of waste in the next Ten years and the Town Panchayat is insisting home composting in the residential areas to process the generated of waste.

The normal practice of analyzing the requirement of vehicles once in Ten years based on the increase in population and quantity of waste on a sustainable basis will be followed. In the same manner, sufficiency of workers will be analyzed and action will be taken to fill the gap either through engaging Self Help Groups or by engaging workers through Outsourcing agency.

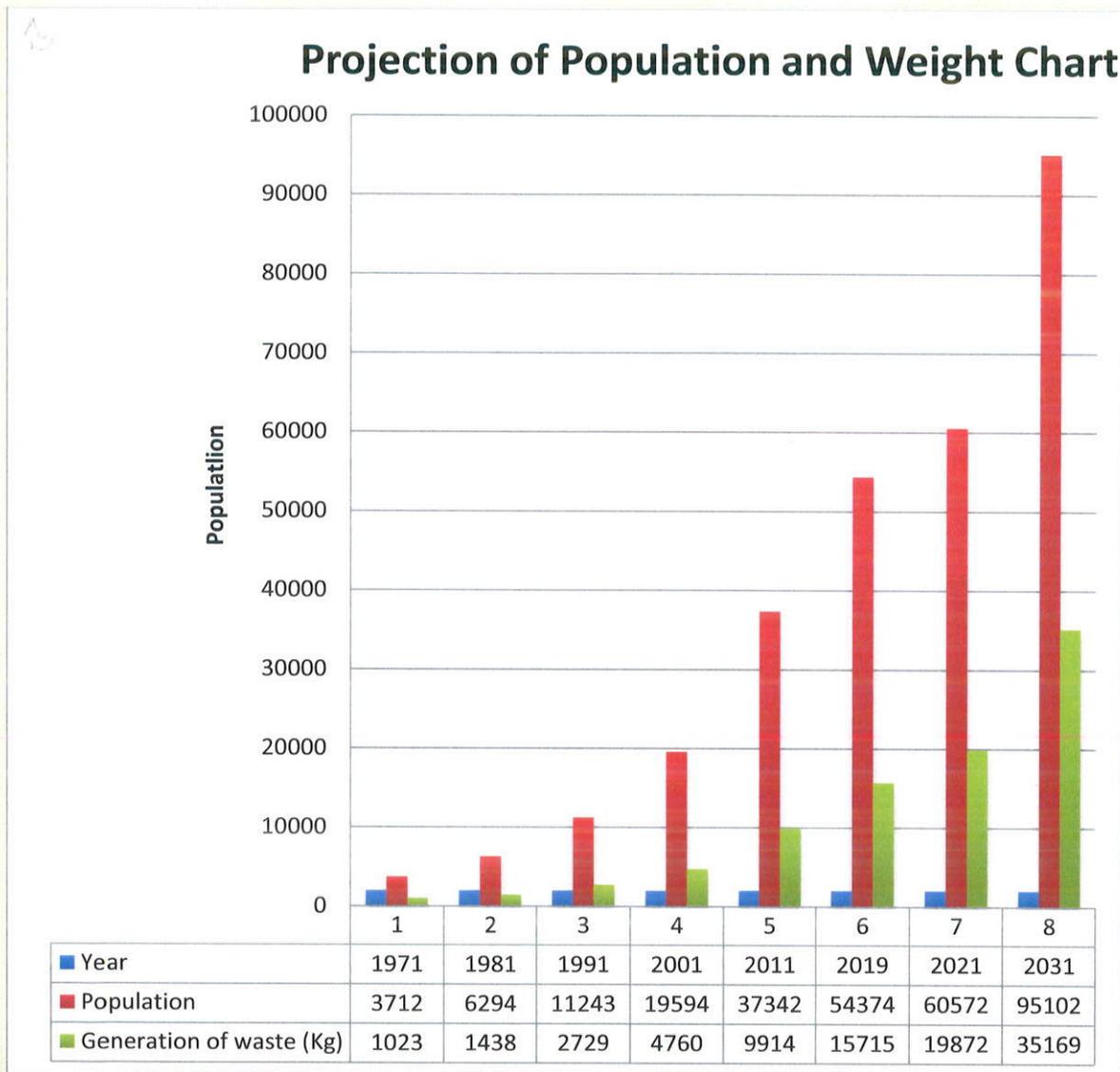


Figure 2 : Projection of Population & Waste Generation Chart

6.1 DOOR TO DOOR COLLECTION AND SEGREGATION AT SOURCES

- ✓ Presently D2D collection of generated waste is achieved 100%, However in-anticipation of Population growth, expansion of households and vertical expansion of to Continuous IEC activities is planned to have sustainability in maintaining 100% D2D Collection.
- ✓ For source segregation, awareness is given by Animators/SHGs to citizen/waste generators to insist the need of continuous effort on segregation of waste as Wet (Bio-degradable) and Dry (Non Bio-degradable / Recyclable / Inert) Waste and Home Composting which will considerably reduce the quantity of collection.

6.2 COLLECTION MECHANISM OF DIFFERENT TYPES OF SOLID WASTE

The Solid Waste Management Rule 2016, waste generators/citizens are responsible for the management of their waste at the source of its generation. They should be responsible for segregating waste into biodegradable and non biodegradable (recyclable and inert waste). The segregated waste will be collected properly by the sanitary workers every day.

In Perungalathur Town Panchayat quantity of solid waste both wet waste and dry waste (biodegradable & non bio-degradable waste) is generated daily only 15TPD. Hence it is decided to have Resource Recovery Park for both wet and dry waste at local level without exceeding 14201 households per processing centers which will pave a path to achieve 100 % Door to Door collection sustainably with minimum transportation cost by avoiding the secondary transportation and secondary storage bins. Accordingly, route chart with LCV Model vehicles for collection, deputation of waste collectors, prescribed time for each trip are finalized and all the households in the Urban Local Body have been educated for behavioral changes through an effective IEC Program by engaging Animators.



Figure 3 : D2D Collection and Segregation of Domestic Solid Waste

At present, primary collection of waste on Door to Door basis is being effectively done by utilizing 3 Tricycle and 2 Battery Operated Vehicles(BOV), and 12 Light Commercial

Vehicles (LCV). The entire collection is being carried out with the engagement of 110 Sanitary workers including 80 nos from out sourcing contract workers at present. Perungalathur Town Panchayat is entitled to engage 110 no. of sanitary workers as per GO Ms. No. 100. Dated 12.08.97, sanction for the outsourcing of 110 more sanitary workers has been obtained and remaining 110 workers will be employed before the end of March 2019.

In view of eliminating the conventional vehicle such as Pushcarts and Tricycles it is proposed to procure 2 nos BOV and 12 No Of LCV and to collect the solid waste from door step on day to day basis. The pushcarts will then be used for transporting silt collected from drains and for transport of compost generated in the Resource Recovery Park. Safety equipment such as Hand gloves, Face masks, Reflected jackets, Gumboots, Helmets and Raincoats was issued to all sanitary workers to handle the waste hygienically and safely.

6.3 WET WASTE COLLECTION (Biodegradable waste)

Wet Waste includes all items that are considered Biodegradable where include kitchen Waste such as stale food, fruits and vegetables. The details of disposal mechanism of wet waste are discussed below.

At present, domestic waste is being collected on day to day basis using the 3Tricycle. On completing the purchase of 2 BOV and 12 LCV before 31.03.2019, collection process is effected using only BOV and LCV with the total elimination of pushcarts. The primary collection process will become completely mechanized.

Route chart are prepared for each vehicle, each waste collectors with designated streets, households and trips.

- ✓ Wet waste from the commercial area is collected by using the earmarked Light commercial vehicles.
- ✓ Market waste is being collected using the available tipper Lorries.
- ✓ Domestic Hazardous waste such as Diapers, Napkins, blood stained cottons etc., are separately collected during the wet waste collection and sent for incineration on daily basis to the located at the existing incinerators in dump yard.

6.3.1 Existing Processing Mechanism of Wet Waste in Perungalathur Town Panchayat

Perungalathur Town Panchayat has established to process the entire wet waste by following Resource Recovery Park, Home composting for Garden waste collection to achieve 100% processing as detailed below.

Table 3. Wet Waste Processing Mechanism in Komarapalayam Municipality.

S. No.	Methods of Composting	Capacity of Composting in MT
1.	Home Composting (5Nos. HHs Practicing)	0.01
2.	Bins and Windrow composting method	5.0
Total		5.01

A. HOME COMPOSTING

Perungalathur Town Panchayat is steadily moving towards promoting home composting with the involvement of citizen. IEC activities are carried out to encourage home composting among the households so as to motivate them to process the wet waste generated by them. This is done by utilizing the services of Animators and Motivators. At present 5 Households are practicing Home composting, processing about 10 Kg/day of wet waste (biodegradable waste).



B. Bins & Windrow Composting Methods

Initiative – Its background reasons for project initiative and the period / duration

Since we have a Resource Recovery Park available for processing of Wet and Dry Waste. The Executive Officer of Town Panchayat has suggested to carry out onsite composting in each household level (or) ward level to conquer these problems, accordingly Perungalathur Town Panchayat has proposed an innovative activity Bins and windrow of composting the organic waste generated from households.

Purpose & Priorities of the initiative

- ✓ To avoid dispose the waste on the road side, streets and also drain.
- ✓ To improve environmental sanitation.
- ✓ To protect health of people living the area.
- ✓ To prevent spread of Infectious diseases and to avoid dog nuisance.
- ✓ To ensure 100% Door to Door collection and 100% source segregation of garbage.
- ✓ **Outcomes i.e. impact / benefits resulting from the project**
- ✓ 6 M.T. Bio-Degradable garbage are processing in Bins and windrow method.
- ✓ This Bins and windrow method is inexpensive and easy to handling. This innovative method is avoiding the secondary collection and transportation of the waste and also reduce the distance of movement for the processing of the waste.
- ✓ No objection arises from public and people well co-operated with Town Panchayat
- ✓ Assured that 100% segregation of garbage being done in the town.
- ✓ By using hand shredding machine for cutting of waste the work carry out easily and also take a short duration and by putting shredded waste into Bins and also windrow method, it will easily decomposed and quantity of waste will be reduced. Huge volume of garbage is being reduced.

- ✓ Nutritional value of the manure from Vermi Compost is very high and will be utilized for garden purpose as well as cultivation purpose.
- ✓ On every week the Town Panchayat has organized to distributing gift to the public who perform well source Segregated, Sanitary workers who perform well and Animators and also Motivators for best motivation in the fields.
- ✓ Segregated recyclable waste such as plastic, paper are send it to Saahas Waste Management PVT Ltd, Bangalore and the other waste like rubber, glasses, metals, coconut shell has to send it to local vendors. The amount has been disbursed to concerned sanitary workers as remuneration.



Figure6 :Collection processing of organic waste through Windrow and Bin method(Bio-compost and Vermi compost)

6.4 ROUTE MAPPING AND TRIP CHART MECHANISM

The Route chart for collection of both wet and dry waste send it to Resource Recovery Park by the Light Motor Vehicles. Each Vehicle have its Own Route Mapping and Trip chart.

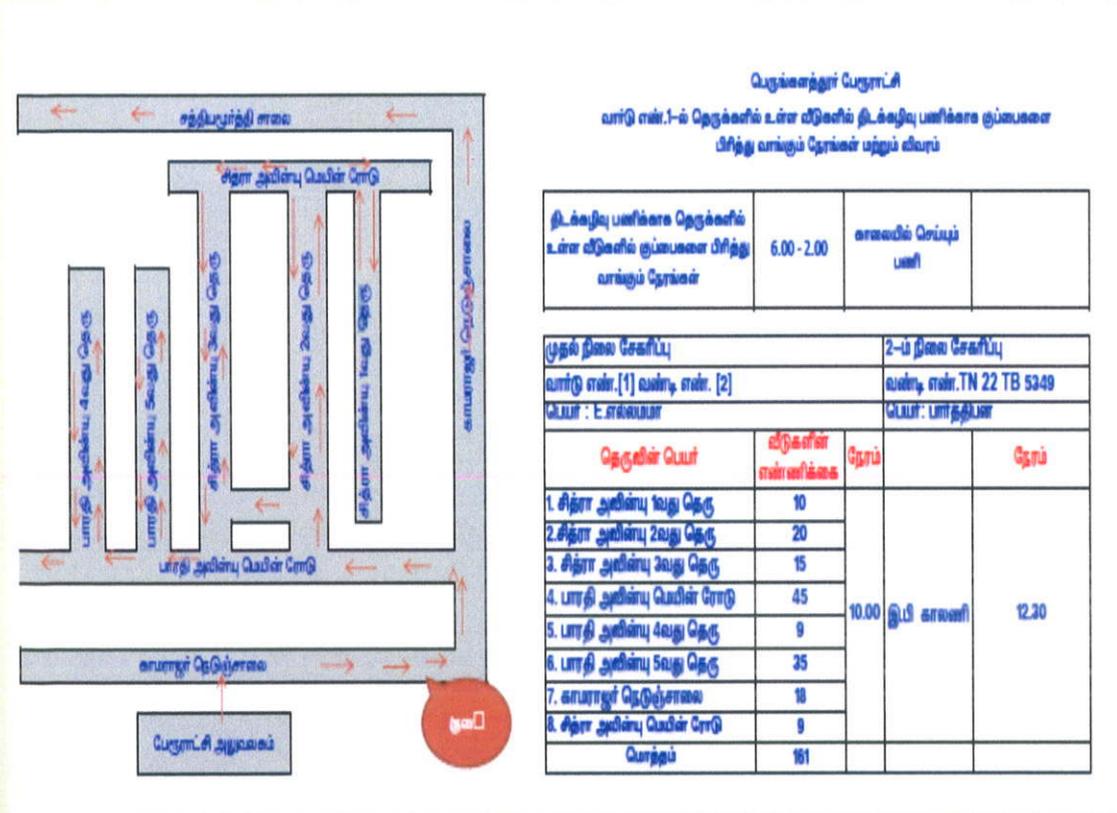


Figure 9 : Route map of Perungalathur Town Panchayat

Table 6: Route chart of Perungalathur Town Panchayat

Ward No	Vehicle No	No of House	Name of the worker	Name of the street	Garbage collection time	Garbage Closing Time
1	BOV	400	Durga, Venkattamma	Gandhi street Nethaji street	6.30am	1.00Pm
1	BOV	400	Yellamama Kontalamma	Petta street Mettu street	6.30 am	1.00 Pm

Sanitary Supervisor : P.Mohan

The trip chart, the workers in charge, supervisors in charge are also finalized for covering the details of number of households are disclosed to the Residential Welfare Association (RWA) and the public for awareness and cooperation with the Town Panchayat.

6.5 DRY WASTE (Non-Biodegradable) COLLECTION

Dry Waste includes all items that are not considered Wet (Biodegradable) or soiled items. This includes both recyclable and non-recyclable materials. The details of composition of dry waste such as Recyclable waste and Non-recyclable waste is given below.

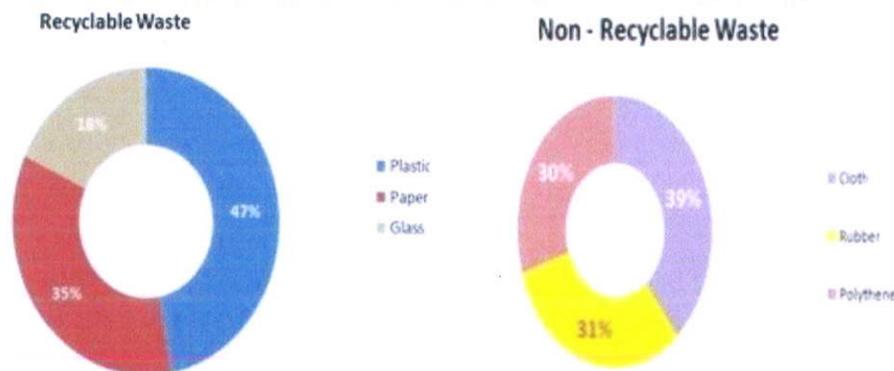


Figure 10 : Composition of Dry waste

- ✓ Dry Waste is being collected on Wednesdays of every week
- ✓ About 3.1 MT of collected recyclable waste is sold to the Saahas Waste Managenet PVT Ltd by **Perungalathur Town Panchayat** every week. The sold amount is distributed to sanitary workers who involved in the collection task, to motivate the workers to play a key role in this collection mechanism.
- ✓ A separate register is being maintained for getting necessary acknowledgement from the sanitary workers for the receipt of amount by them.
- ✓ Also, the ULB has a plan to propose to use the plastic and combustibile fraction of waste in the Pyrolysis plant that will be established in Chengalpattu, to achieve a sustainable solution for disposal of this fraction of waste.



Figure 11: Collection of Dry waste from residential area

6.6 PLANNING FOR VEHICLE AND TRANSPORTATION

- ✓ Minimizing the secondary collection
- ✓ Bin free town
- ✓ Eradication of Pushcarts and Tricycles
- ✓ Encouraging Primary collection on door step in house holds
- ✓ Utilizing high capacity vehicle for collection of Garbage/Solid waste at commercial, Market area, De-silting the Drain and collection C&D waste.

A. SHORTFALL IN PRIMARY COLLECTION VEHICLES:

- ✓ At present, primary collection of waste on door to door basis is being effectively done by utilizing 3Tricycle, 2 No of BOV's , 12No of LCV's.

Battery Operated vehicles	Payload capacity is 0.75 cu. m /400kg	400 households shall be covered using one vehicle with minimum of 2 trip per day (@250households per trip)
Light Commercial Vehicles	Payload capacity is 2cu.m /800 kg	1000 households shall be covered

The requirements and gap are determined as per the norms discussed above and the shortfall or the gap is justified:

VEHICLE GAP ANALYSIS

Table 7: Vehicle gap analysis

Type of vehicle	House hold covered	Required (including standby 10%)	Available	Balance	Remarks
BOV (for 65 % of HH)	1200	3	3		
LCV (for 35 % of HH)	12000	12	12	-	
Tricycle (for Commercial)	1001	3	3	1	-

ADEQUACY FOR SECONDARY COLLECTION VEHICLES

The present mechanism followed for processing the wet waste to bio manure is localized cum decentralized approach. Hence the need of secondary storage (bins), collection and transportation is eliminated.

6.12 PLANNING FOR MANPOWER

- ✓ All the staff involving in SWM have to be periodically provide with training on methodology and technology to keep them with updated skill knowledge.
- ✓ The shortfall in man power to address the SWM has to be determined to conducting GAP analysis
- ✓ Perungalathur Town Panchayat is entitled to engage 110 no.of Sanitary workers as per GO Ms.No.101. Dated 12.08.97.
- ✓ At present, only 110 no. of sanitary workers (30 permanent and 80 outsourced) are engaged in the collection process.

Action has to be taken to have adequate sanitary workers and Supervising staff.

Table 8: Planning for Manpower

S. No	No of HHs	Required sanitary workers	Sanctioned strength	As on date available	Shortfall	Outsourcing permission obtained	Remarks
1	14201	110	110	110		80	

Also the ULB has a proposal engaging outsourcing Sanitary Workers exclusively for undertaking day to day functionality of Resource Recovery Park.

6.13 PROCESSING AND DISPOSAL

- ✓ Decentralized approach
- ✓ Bio and Vermi composting the wet waste
- ✓ Identify the sufficient site / Land and keep in reserve to address the future requirement.
- ✓ Storing the recyclable waste and disposing the same to the identified vendors.
- ✓ Establishing Pyrolysis Plant to dispose the non-recyclable waste (Except inert and C&D waste)
- ✓ Collecting E- Waste from Schools, Residents and Public Buildings and send it to Karo Sambhav PVT Ltd, Delhi
- ✓ Domestic Hazardous waste such as Napkin, Diaper is to be incinerated separately

in daily basis.

- ✓ Improving the facility to handle the increased quantity periodically. Towards dump yard free city.
- ✓ Curbing the practice of throwing the Garbage into Water bodies/ Drain and eradicate the burning practice.
- ✓ Disposing the End product after processing the waste that is compost and other materials to the identified vendors by maintaining the registers.
- ✓ The existing Non-recyclable waste stored in Resource Recovery Park subsequently the waste will be sent to Private Company.

Table 9: Adequacy of Wet Waste Processing Facility

Source of waste	Quantity of wet waste (TPD)	Total quantity of wet waste (TPD)	Processing method	No. of facilities available	Capacity of Facilities (TPD)	Total Capacity of processing facility (TPD)	Shortfall (TPD)
Domestic	6	6	Windrow	35	3.5	90	
Park			Bin	24	1.5		
Commercial							

Table 10: Adequacy of Dry Waste Disposal Mechanism

Source of Waste	Quantity of Dry waste	Total quantity of dry waste (TPD)
Domestic and park	2.4	5.2
Commercial	2.8	

Table 11: Adequacy of Recyclables and Non-Recyclables Disposal Mechanism

Disposing Method	Recyclable (TPD)	Non-Recyclable (TPD)	Total Quantity of Dry Waste (TPD)	Shortfall (TPD)
Recyclers	5	2	7	Nil

6.14 INTEGRATION OF INFORMAL SECTOR

SWM Rules 2016 prescribes establishment of a system to recognize organizations of waste pickers or informal waste collectors to promote and establish a system for integration of these authorized waste-pickers and waste collectors to facilitate their participation in solid waste management including door to door collection of waste. Accordingly, measures have been taken to integrate the authorized waste pickers to address the shortfall of sanitary workers. Identification cards have been distributed for successful inclusion of them into sustainable handling and disposal of solid waste.

6.15 POLLUTER PAYS PRINCIPLE

SWM Rules 2016 authorizes to prescribe user fee from time to time as deemed appropriate and collect the fee from the waste generators. Accordingly, Perungalathur Town Panchayat has framed a bye-law and published in District Gazette following procedure for the enforcement of the same. Criteria for levying of spot fine for persons who litter or fails to comply with the provisions of these rules have also been highlighted in the Bye-law.

6.16 CAPACITY BUILDING OF SANITARY WORKERS

To attain the system sustainability in solid waste management periodical refreshment training is planned and training were imparted to 110 sanitary workers.

6.17 COMMUNITY AWARENESS

- ✓ The more the participation, sooner we accomplish any mission. Recognizing this, Community participation and awareness has been given high priority in the SWM Rules-2016. Public awareness through Information, Education and Communication (IEC) campaign thru inculcate of the citizen/waste generators on the following is being undertaken:
- ✓ Not to litter i.e. throw or dispose of any waste such as paper, water bottles, liquor bottles, soft drink cans, tetra packs, fruit peel, wrappers, etc., or burn or bury waste on streets, open public spaces, drains, water bodies.
- ✓ Minimize the generation of waste and insist to reuse the waste to the extent possible.
- ✓ Practice segregation of waste into bio-degradable, non-biodegradable (recyclable and combustible), sanitary waste and domestic hazardous wastes at source.
- ✓ Storage of segregated waste at source in different bins;
- ✓ Pay monthly user fee or charges to waste collectors or local bodies or any other person authorized by the local body for sustainability of solid waste management.
- ✓ Additionally giving awareness for plastic ban and motivate public to go green.

Towards Zero Waste Target to be achieved through practicing the concept of reduce, reuse, recycle and recover in a concerted manner

6.18 SALE OF MANUREGENERATED

The end product viz., manure generated from the Bins and Windrow methods will be sold to farmers and Terrace Garden purpose at marginal cost and the Local Residents.



6.19 TIME FRAME ON ACTIONPLAN

Sl. No.	Action Plan	Timeline
1.	100 % Door to Collection	Achieved
2.	100 % Source Segregation	Achieved
3.	Prevention of burning and throwing the waste to the water bodies	Achieved
4.	Communicating the Reduce Reuse Recycle to the community	Continuous Process
5.	Bye law pertaining to the Solid waste Management Rule 2016 and Plastic waste management Rule 2016	Framed and Implemented
6.	Processing facility for wet waste	Achieved
7.	Disposal Mechanism of Dry Waste	Achieved
8.	Identifying the storage facility for domestic hazardous waste and E waste	Separate collecting and Handover to vendors
9.	Identifying the storage facility and disposal mechanism for construction debris	31.3.2109
10.	Battery Operated Vehicle(3Nos) & Light commercial vehicle (13Nos)	Achieved
11.	Bin free city	Achieved
12.	Integration of informal sectors/ SHGS	Continues processing
13.	Formation of SWM Monitoring Committee at Town Panchayat level	Achieved
14.	Dump free city	On Going Processing
15.	Construction of Resource Recovery Park	Achieved


 Executive Officer
 Perungalathur Town Panchayat
 18/2/19



காஞ்சிபுரம் மாவட்ட அரசிதழ்

சிறப்பு வெளியீடு

ஆணையின்படி வெளியிடப்பட்டது

காஞ்சிபுரம், ஜூலை 20, 2017

[எண். 11

ஆடி 4, ஹேவிளம்பி, திருவள்ளூர் ஆண்டு—2048

உள்ளாட்சி துறை அறிவிக்கை

பேரூராட்சி பகுதியை தூய்மையாக வைத்திருத்தல், துணை விதிகள் மற்றும் நிர்ணயக் கட்டணம் நிர்ணயிக்கப்பட்டுள்ளது குறித்த அறிவிப்பு.

பெருங்களத்தூர் பேரூராட்சி

(ந.க. எண்.267/2017/அ1, நாள்.09.06.2017)

திடக்கழிவு மேலாண்மை விதிகள் 2016, பிளாஸ்டிக் மேலாண்மை விதிகள் மற்றும் கட்டுமானம் மற்றும் இடிபாட்டு கழிவுகள் மேலாண்மை விதிகள் 2016

“வரைவு துணை விதிகள்”

(பெருங்களத்தூர் பேரூராட்சி தனி அலுவலர் தீர்மானம் எண்.31/2017 நாள்.31.03.2017 மற்றும் தீர்மானம் எண்.267/2017 நாள்.05.06.2017-ன்படி அங்கீகரிக்கப்பட்டது)

தமிழ்நாடு மாவட்ட நகராட்சிகள் சட்டம் 1920-ன்பிரிவு எண்.306 மற்றும் அதன் துணை விதிகளின்படி வழங்கப்பட்டுள்ள அதிகாரத்திற்குட்பட்டும், சுற்றுச் சூழல் பாதுகாப்புச் சட்டம் 1986-ன் பிரிவுகள் 3,6 மற்றும் 25-ல் வழங்கப்பட்டுள்ள அதிகாரத்திற்குட்பட்டும், நகராட்சி திடக்கழிவு மேலாண்மை விதிகள் 2000-ன்படி நிறைவேற்றப்பட்ட அல்லது விடுபட்ட பொறுப்புகளை நிறைவேற்ற தற்போது திடக்கழிவு மேலாண்மை விதிகள் 2016, பிளாஸ்டிக் மேலாண்மை விதிகள் மற்றும் கட்டுமானம் மற்றும் இடிபாட்டு கழிவுகள் மேலாண்மை விதிகள் 2016 மத்திய அரசால் வரையறுக்கப்பட்டுள்ளது. அதன்படி மேற்கூறிய விதிகளில் குறிப்பிட்டுள்ள பேரூராட்சியின் நிர்வாகத்திற்கான பொறுப்புகளை நிறைவேற்ற வசதியாக திடக்கழிவு மேலாண்மை விதிகள் 2016, பிளாஸ்டிக் மேலாண்மை விதிகள், கட்டுமானம் மற்றும் இடிபாட்டு கழிவுகள் மேலாண்மை விதிகள் 2016 துணை விதிகள் கீழ்க்கண்டவாறு நிர்ணயம் செய்யப்படுகிறது. பெருங்களத்தூர் பேரூராட்சியின் எல்லைக்குட்பட்ட பகுதி முழுமைக்கும் இந்த துணை விதிகள் பொருந்தும்.

துணை விதிகள்:

1. பேரூராட்சி எல்லைக்குட்பட்ட தெருக்கள், சந்துகள், கடை வீதிகள், குடியிருப்புகள், காலனிகள், உணவகங்கள், அடுக்குமாடி குடியிருப்புகள், வணிக வளாகங்கள் மேலும் பிற மக்கள் வசிக்கும் இடங்களில் உருவாகும் கழிவுகள் மற்றும் திடக்கழிவுகளை, தெருக்களிலோ, சாலை ஓரங்களிலோ, சந்துகளிலோ, கழிவுநீர் கால்வாய்களிலோ, பொது இடங்களிலோ மற்றும் நீர்நிலைகளிலோ கொட்ட தடை விதிக்கப்படுகிறது.
2. குடியிருப்புகள், அடுக்குமாடி குடியிருப்புகள் குடிசை பகுதிகள், காலனி வீடுகள் மற்றும் இன்ன பிற மக்கள் வசிக்கும் இடங்களில் உருவாகும் கழிவுகளை மக்கும் கழிவுகள், மறுசுழற்சி செய்ய உகந்த கழிவுகள், இதர சுகாதாரமற்ற கழிவுகள் என மூன்று வகையாக பிரித்து தகுந்த மூன்று கூடைகளில் பிரித்து வைத்திருந்து பேரூராட்சியிலிருந்து கழிவுகள் சேகரிக்க வரும் நபரிடம் மட்டுமே கொடுக்க வேண்டும். காலை 6.00 மணி முதல் 11.00 மணிக்குள் மட்டுமே வீட்டுக் கழிவுகள் சேகரிக்கப்படும்.
3. கடைகள், அலுவலகங்கள், வணிக வளாகங்கள், அரசு அலுவலகங்கள், வங்கிகள், கல்வி நிறுவனங்கள், கோயில்கள், தினசரி மார்க்கெட், இறைச்சி கடைகள், சாலையோர தற்காலிக கடைகள் மற்றும் இன்ன பிற வணிகங்கள் நடைபெறும் இடங்களில் உருவாகும் கழிவுகளை மக்கும் கழிவுகள் மறுசுழற்சி செய்ய உகந்த கழிவுகள் மற்றும் இதர சுகாதாரமற்ற கழிவுகள் என மூன்று வகையாக பிரித்து தகுந்த மூன்று கூடைகளில் வைத்திருந்து பேரூராட்சியிலிருந்து கழிவுகள் சேகரிக்க காலை 11.00 மணி முதல் பிற்பகல் 2.00 மணி வரை வரும் நபரிடம் மட்டுமே வழங்க வேண்டும்.
4. உணவகங்கள், கடைகள், பேக்கரி பொருட்கள் தயாரித்தல் மற்றும் தங்கும் விடுதிகளுடன் கூடிய உணவகங்களில் தினசரி உற்பத்தியாகும் கழிவுகளில் மறு சுழற்சிக்கு உகந்த கழிவுகளை பேரூராட்சி மற்றும் மாசுகட்டுப்பாட்டு வாரியத்தால் அங்கீகரிக்கப்பட்ட மறுசுழற்சியாளரிடம் ஒப்படைக்க வேண்டும். மக்கும் கழிவுகளை அந்தந்த உணவக வளாகத்திலேயே உரமாக்கவும் அல்லது உயிர் எரிவாயு தயாரிக்கவும் வேண்டும். இதர எஞ்சிய கழிவுகளை மட்டும் பேரூராட்சியிலிருந்து கழிவுகள் சேகரிக்க வரும் நபரிடம் கொடுக்க வேண்டும்.
5. அனைத்து வீடுகள், வணிக நிறுவனங்கள் மற்றும் பொது இடங்களில் உற்பத்தியாகும் சுகாதாரமற்ற கழிவுகளை (டயப்பர்ஸ், நாப்கின்ஸ், இன்ன பிற) அவற்றை தயாரிக்கும் நிறுவனங்களால் வழங்கப்பட்டுள்ள உறை அல்லது பேப்பர்களை கொண்டு (பிளாஸ்டிக் பாலீத்தின் அல்லாத பேப்பர்கள் மட்டுமே பயன்படுத்த வேண்டும்) சுகாதாரமாக சுற்றி கழிவுகள் சேகரிக்க வரும் நபரிடம் உள்ள கருப்பு நிற கூடைகளில் போட வேண்டும்.
6. அனைத்து குடியிருப்போர் நலச்சங்கங்கள் மற்றும் வணிக சங்கங்கள் பேரூராட்சியுடன் இணைந்து திடக்கழிவு மேலாண்மை பணிக்கு பங்கு தாரராக சேர வேண்டும். அவரவரது குடியிருப்புகள் மற்றும் வணிக நிறுவனங்களிலிருந்து உருவாகும் மறுசுழற்சிக்கு உகந்த கழிவுகளை பேரூராட்சி மற்றும் மாசுகட்டுப்பாட்டு வாரியத்தால் அங்கீகரிக்கப்பட்ட மறுசுழற்சியாளரிடம் ஒப்படைக்க வேண்டும். மக்கும் கழிவுகளை அவரவரது வளாகத்திற்குள்ளேயே உரமாக்குதல் அல்லது உயிர் எரிவாயு தயாரித்து மாற்று எரிசக்தியாக பயன்படுத்த வேண்டும்.
7. அனைத்து குடியிருப்புகள், அடுக்குமாடி குடியிருப்புகள், காலனி வீடுகள், குடிசை வீடுகள், வணிக நிறுவனங்கள், அலுவலகங்கள் வங்கிகள், கோயில்கள் இன்னபிற கழிவுகள் உற்பத்தியாகும் இடங்களிலிருந்து கழிவுகளை சேகரித்து எடுத்து செல்ல சேவை கட்டணமாக பேரூராட்சியால் நிர்ணயிக்கப்பட்டுள்ள தொகையினை பிரதி மாதம் 10-ம் தேதிக்குள் பேரூராட்சிக்கு செலுத்த வேண்டும். (இணைப்பு-அ)

8. அடுக்குமாடி குடியிருப்புகள், தொகுப்பு குடியிருப்புகள் மற்றும் இதர ஒன்றுக்கு மேற்பட்ட குடியிருப்புகள் உள்ள பகுதியில் உள்ள வீடுகளுக்கு/நிறுவனங்களது உரிமையாளர், குடியிருப்பவர் மற்றும் அவர்களது பிரதிநிதிகள் பேரூராட்சியின் வாகனம் அப்பகுதியில் வரும் போது, அவை நிறுத்தப்பட்டிருக்கும் இடத்தில் நேரில் கொண்டு வந்து தரம் பிரித்த குப்பைகளை ஒப்படைக்க வேண்டும். பேரூராட்சி பணியாளர்களால் மாடி ஏறி வந்து குப்பை பெற்றுக்கொள்ளப்படமாட்டாது.
9. பேரூராட்சி எல்லைக்குட்பட்ட பகுதியில் பிளாஸ்டிக், ரப்பர் டயர் உள்ளிட்ட எந்த விதமான திடக்கழிவுகளையும் எரிப்பது மற்றும் திடக்கழிவுகளை பொது இடங்களிலோ சாலைகளிலோ, சந்துகளிலோ, வடிகால்களிலோ நீர்நிலைகளிலோ கொட்டுவது தண்டனைக்குரிய குற்றமாகும்.
10. பேரூராட்சி எல்லைக்குட்பட்ட பகுதிகளில் கழிவுகளை எரிப்பது கண்டறியப்பட்டால் தேசிய பசுமைத் தீர்பாய உத்தரவின்படி குறைந்த அளவாயிருப்பின் ரூ.5000/-ம் அதிகளவில் இருப்பின் ரூ.25,000/-ம் அபராதம் விதிக்கப்படும்.
11. 5000 சதுர மீட்டருக்கு மேற்பட்ட பரப்பளவுள்ள அனைத்து கல்வி நிறுவனங்கள், நிலையங்கள், தொழிற்கூடங்கள், மற்றும் இன்ன பிற இடங்களில் உற்பத்தியாகும் திடக்கழிவுகளில் மறுசுழற்சிக்கு உகந்த கழிவுகளை பேரூராட்சியால் அங்கீகரிக்கப்பட்ட மறுசுழற்சியாளரிடம் கொடுக்க வேண்டும். மக்கும் கழிவுகளை அந்தந்த வளாகத்திற்குள்ளேயே உரமாக்குதல் அல்லது உயிர் எரிவாயு தயாரித்து மாற்று எரிசக்தியாக பயன்படுத்த வேண்டும். இதர எஞ்சிய கழிவுகளை மட்டுமே பேரூராட்சியிலிருந்து கழிவுகள் சேகரிக்க வரும் நபரிடம் கொடுக்க வேண்டும்.
12. 5000 சதுர மீட்டருக்கு மேற்பட்ட பரப்பளவுள்ள அனைத்து நிலையங்களிலும் சுகாதாரமற்ற கழிவுகளான நாப்கின்ஸ், டயாப்பர்ஸ், போன்ற கழிவுகளை மாசுகட்டுப்பாட்டு வாரிய அனுமதியுடன் கூடிய இன்சினரேட்டர் பொருத்தி சுகாதாரமான முறையில் தீர்வு செய்ய வேண்டும்.
13. கட்டிட இடிபாடுகளையோ அல்லது கட்டுமான கழிவுகளையோ பொது இடங்கள், சாலைகள், சந்துகள் நீர்நிலைகள், வடிகால்கள் இன்ன பிற இடங்களில் கொட்டுவது தண்டனைக்குரிய குற்றமாகும். மேற்படி குற்றத்திற்கு சம்பவ இடத்திலேயே அபராதம் விதிக்கப்படும்.
14. கட்டிட இடிபாடுகள் மற்றும் கட்டிட கழிவுகளை கட்டிடம் கட்டும் உரிமையாளரோ அல்லது ஒப்பந்ததாரரோ அவரது சொந்த இடத்திலேயே வைத்திருந்து கட்டுமானம் மற்றும் இடிபாட்டு கழிவுகள் மேலாண்மை விதிகள் 2016-ன்படி அப்புறப்படுத்த பேரூராட்சி நிர்வாகத்தால் வரையறுக்கப்பட்டுள்ள சேவை கட்டணத்தை செலுத்த வேண்டும். கட்டிட கழிவுகளுடன் திடக்கழிவுகளை சேர்த்து அல்லது கலந்து வைத்திருத்தல் கூடாது. அவ்வாறு கலந்து வைத்திருந்தால் சம்பந்தப்பட்ட கட்டிட உரிமையாளர் அல்லது ஒப்பந்ததாரரே அவரது கட்டிட கழிவுகளை பிரித்து திடக்கழிவுகளை முறையாக பேரூராட்சியால் அங்கீகரிக்கப்பட்டுள்ள மறுசுழற்சியாளரிடம் ஒப்படைக்க வேண்டும்.
15. கட்டிட இடிபாடுகளையோ அல்லது கட்டுமான கழிவுகளையோ பொது இடங்கள், சாலைகள், சந்துகள் நீர்நிலைகள், வடிகால்கள் இன்ன பிற இடங்களில் கொட்டுவது தண்டனைக்குரிய குற்றமாகும். மேற்படி குற்றத்திற்கு சம்பவ இடத்திலேயே அபராதம் விதிக்கப்படும்.
16. பிளாஸ்டிக் மேலாண்மை விதிகள் 2016 விதி எண் 14-ன்படி தெரிவிக்கப்பட்டவாறு உற்பத்தி செய்யப்பட்ட பிளாஸ்டிக் பைகள் மற்றும் பிற பிளாஸ்டிக் இனங்களை தவிர பிற பிளாஸ்டிக் பைகள் மற்றும் பிற பிளாஸ்டிக் இனங்களை வாடிக்கையாளர்களுக்கு வழங்குவது முற்றிலும் தடை செய்யப்பட்டுள்ளது, மீறி உபயோகிப்பதோ வாடிக்கையாளர்களுக்கு வழங்குவதோ கண்டறியப்படும்பட்சத்தில் பேரூராட்சியால் நிர்ணயிக்கப்பட்டவாறு அபராதம் விதிக்கப்படும்.

17. பிளாஸ்டிக் மேலாண்மை விதிகள் 2016 விதி எண் 15-ன் படி பேரூராட்சியின் எல்லைக்குட்பட்ட பகுதிகளில் 50 மைக்ரானுக்கு குறைவான பிளாஸ்டிக் பைகள் பயன்படுத்த தடை விதிக்கப்படுகிறது. இவ்விதிகளின்படி அங்கீகரிக்கப்பட்ட பிளாஸ்டிக் பைகளை பயன்படுத்த வேண்டுமெனில் அந்நிறுவனம், கடைகள், வணிக நிறுவனங்கள், வணிக வளாகங்கள், அரசு அலுவலகங்கள், வங்கிகள், கல்வி நிறுவனங்கள், கோயில்கள், தினசரி மார்க்கெட், இறைச்சி கடைகள், சாலையோர தற்காலிக கடைகள் மற்றும் இன்ன பிற வணிகங்கள் நடைபெறும் இடங்கள் பேரூராட்சியில் தங்களை ரூ.4000/- முதல் பயன்பாட்டிற்கேற்ப உரிய கட்டணம் செலுத்தி பதிவு செய்து, பிரதி மாதங்களில் கட்டணத்தினை தவறாது செலுத்த வேண்டும்.
18. உணவு விடுதிகள், தேநீர் விடுதிகள், தள்ளுவண்டி மூலம் உணவுப்பொருள் விற்பனை செய்யும் நிலையங்கள், இரவு நேர உணவுக்கடைகள், காய்கறி கடைகள் / காய்கறி மொத்த வியாபார நிலையம், மார்க்கெட் ஆகியவற்றில் உருவாகும் குப்பைகளை தெருக்களிலோ, சாலைகளிலோ அல்லது பேரூராட்சியின் எந்த ஒரு பகுதியிலோ போடக்கூடாது. அவ்வாறு போடுவது தண்டனைக்குரிய குற்றமாகும். சம்மந்தப்பட்டவர்கள் உரிய நிர்வாகக்கட்டணம் செலுத்தினால் பேரூராட்சியின் வாகனமே இவற்றினை பெற்றுக்கொள்ளும்.
19. அச்சகங்கள், தொழிற்சாலைகள், ரசாயன மருந்து கையாளும் தொழிற்சாலைகள், தோல் பதனிடும் தொழிற்சாலைகள் இதர வணிக மற்றும் தொழில் நிறுவனங்களில் உற்பத்தியாகும் அபாயகரமான திடக்கழிவுகளை மாசுக்கட்டுபாட்டு வாரிய வழி காட்டுதலின் படி முறையாக அப்புறப்படுத்த வேண்டும். இத்தகைய கழிவுகளை பொது இடங்கள், சாலைகள், வடிகால்கள், கொட்டுவது தண்டனைக்குரிய குற்றமாகும்.
20. மருத்துவமனைக்கழிவுகள் நோய்கிருமி சோதனை செய்யும் கூடங்கள் மற்றும் கால்நடை மருத்துவமனை கழிவுகளை எக்காரணம் கொண்டும் தெருக்களிலோ, கழிவுநீர் வாய்க்கால்களிலோ போடக்கூடாது உயிர் மருத்துவ கழிவுகள் மேலாண்மை விதிகள் 2016ன் படி வரையறுக்கப்பட்டுள்ள வகையில் மருத்துவ கழிவுகளை கையாள வேண்டும். மருத்துவ கழிவுகளை பேரூராட்சி எல்லைக்குட்பட்ட பகுதியில் கொட்டுதல், எரித்தல் மற்றும் புதைத்தல் தண்டனைக்குரிய குற்றமாகும்.
21. தோட்டக்கழிவுகள் மற்றும் பண்ணைக்கழிவுகள் ஆகியவற்றை உருவாக்குபவர்/ உரிமையாளர்கள் அவரவரது சொந்த இடத்திலேயே உரமாக்குதல் வேண்டும். பேரூராட்சி எல்லைக்குட்பட்ட சாலைகள், கழிவுநீர் வாய்க்கால்கள், சந்துகள், பொதுஇடங்கள் மற்றும் தனியார் மனை இடங்களில் கொட்டுதல் மற்றும் எரித்தல் தண்டனைக்குரிய குற்றமாகும்.
22. திருமண மண்டபங்கள், கோயில், சர்ச், மசூதிகள், சத்திரம் ஆகியவற்றில் நடைபெறும் திருமணம் மற்றும் இதர 100 நபர்களுக்கு மேல் கூடும் விசேஷங்களின் போது ஒரு முறை பயன்படுத்தி பின்பு கழிவுகளாக உருவாகும் பிளாஸ்டிக் டம்ளர்கள், கப்புகள், பாலித்தீன் பைகளை உபயோகிக்க தடை விதிக்கப்படுகிறது. மேலும் மேற்கூறிய இடங்களில் உருவாகும் கழிவுகளை தெருக்களிலோ, கழிவுநீர் வடிகால்களிலோ பொது இடங்களிலோ, இன்னபிற காலி இடங்களிலோ கொட்டுவது தண்டனைக்குரிய குற்றமாகும். மேற்படி கழிவுகளை சேகரித்துச் செல்ல உரிய நிர்வாக அல்லது சேவைக்கட்டணம் பேரூராட்சி அலுவலகத்தில் செலுத்தி ரசீது பெற்றிருந்தால் கழிவுகள் பேரூராட்சி வாகனம் மூலம் சேகரிக்கப்படும்.
23. தீங்குள்ள மற்றும் விஷதன்மையுள்ள கழிவுகள் (Hazardous & Toxic Waste) சமுதாயத்தில் உருவாகும், தீங்குள்ள மற்றும் விஷதன்மையுள்ள கொண்ட பேட்டிகள், பெயிண்டுகள், உடைந்த குழல் விளக்குகள், நாட்பட்ட மருந்துகள் மற்றும் இன்னும் பிற இனங்களில் இருந்து வெளியாகும் அத்தகைய கழிவுகளை நகரின் பல இடங்களில் அதற்காக பேரூராட்சியின் மூலம் வைக்கப்பட்டுள்ள அடைப்பான்களில் மட்டுமே கொட்ட வேண்டும். அல்லது பேரூராட்சி வாகனத்தில் தனியாக ஒப்படைக்கப்படவேண்டும்.

24. செப்டிம்பர்-டேங்க் கழிவுகளை கழிவுநீர் வாய்க்கால்களிலோ, தெருக்களிலோ காலி இடங்களிலோ, பொது இடங்களிலோ மற்றும் நீர்நிலைகளிலோ, கொட்டுவது தண்டனைக்குரிய குற்றமாகும். செப்டிம்பர்-டேங்க் கழிவுகளை பேரூராட்சியில் பதிவு செய்த நபர்கள் மூலம் மட்டுமே அப்பறப்படுத்த வேண்டும். செப்டிம்பர்-டேங்க் கழிவுகளை கழிவுநீர் மேலாண்மை செய்யும் இடத்தில் மட்டுமே ஒப்படைக்க வேண்டும்.
25. பேரூராட்சி எல்லைக்குட்பட்ட பகுதிகளிலுள்ள மயானம், சுடுகாடு மற்றும் மின்மயானம் ஆகியவற்றில் உருவாகும் கழிவுகளை மயான பொறுப்பாளர் அல்லது காப்பாளர் அந்தந்த மயானத்திற்குட்பட்ட இடத்திலேயே மக்கும் கழிவுகளை உரமாக்கவும், மக்காத மற்றும் மறு சுழற்சிக்கு உகந்த கழிவுகளை பேரூராட்சியிலிருந்து கழிவுகள் சேகரிக்க வரும் நபரிடம் வழங்க வேண்டும்.
26. மேற்காணும் துணைவிதிகளை மீறுபவர்கள் மீது இந்த துணை விதிகளின்படி அபராதம் விதிக்கப்படுவதுடன் 1920 ஆம் ஆண்டின் தமிழ்நாடு மாவட்ட நகராட்சிகள் சட்டம் மற்றும் அதன் துணை பிரிவுகளின் படி உரிய நடவடிக்கை எடுக்கப்படும். மேலும் ஆண்டிபட்டி பேரூராட்சியின் சுற்றுச்சூழலுக்கு பாதிப்பு ஏற்படுத்திய குற்றத்திற்காக வழக்கு தொடரப்படும்.
27. மேலே உள்ள துணை விதிகளில் நிர்வாக கட்டணம் அல்லது சேவைக்கட்டணம் விதிக்கப்படும் இனங்களைப் பொறுத்தவரை "இணைப்பு-அ" இல் குறிப்பிட்டுள்ள விபரப்படி நிர்வாக கட்டணம் சேவைக் கட்டணம் செலுத்த வேண்டும்.
28. மேற்காணும் துணை விதிகளில் குற்றம் என்று வகைப்படுத்தப்பட்டுள்ள எந்த ஒரு செயலையும் தனிப்பட்ட நபர் அல்லது நபர்கள், நிறுவனங்கள், அமைப்புகள் இன்னபிற நிலையங்களில் உள்ளவர்கள் செய்தால் அதற்கான அபராதக் கட்டணம் "இணைப்பு-ஆ" இல் குறிப்பிட்டுள்ள விபரப்படி வசூலிக்கப்படும்.
29. இந்த துணை விதிகளில் கூறப்பட்டுள்ள நிர்வாக கட்டணங்கள் அல்லது சேவைக்கட்டணம் மற்றும் அபராத கட்டணங்களை விதித்தல், வசூல் செய்தல் மற்றும் அவற்றின் தொடர் நடவடிக்கை மேற்கொள்ளுதல் ஆகியவற்றிற்கு பேரூராட்சியின் செயல்அலுவலர் அல்லது அவரால் அனுமதிக்கப்பட்ட அலுவலருக்கு பேரூராட்சி மன்றத்தினால் அதிகாரம் வழங்கப்பட்டுள்ளது. மேலும், இந்த துணைவிதிகளில் குறிப்பிட்டுள்ள குற்றங்களுக்கு பேரூராட்சியால் நிர்ணயிக்கப்பட்டுள்ள அபராதத் தொகையினை சம்பவ இடத்திலேயே வசூலிக்க துப்புரவு ஆய்வாளர் அல்லது துப்புரவு மேற்பார்வையாளருக்கு அதிகாரம் வழங்கப்படுகிறது.

மேற்காணும் துணை விதிகள் 01.04.2017 முதல் அமுல்படுத்தப்படும் என அறிவிக்கப்படுகிறது.

இணைப்பு - அ

பெருங்களத்தூர் பேரூராட்சி எல்லைக்குட்பட்ட பகுதியில் உள்ள வீடுகள், வர்த்தக நிறுவனங்கள், மற்ற அமைப்புகளில் பேரூராட்சி வாகனம் மூலம் திடக்கழிவுகளை சேகரித்து செல்வதற்கான நிர்வாக கட்டணங்களது அட்டவணை

வ. எண்	கழிவுகள் சேகரிக்கப்படும் இடங்கள்	நிர்வாக கட்டணம் ரூ	காலம்
1	வீடுகள், காலனிகள், குடிசைப் பகுதிகள் அடுக்குமாடி குடியிருப்புகள் இன்ன பிற மக்கள் வசிக்கும் இடங்கள்	50	ஒவ்வொரு மாதத்திற்கும்
2	உணவகங்கள் (பெரியது)	300	ஒவ்வொரு மாதத்திற்கும்
3	உணவகங்கள் (சிறியது)	150	ஒவ்வொரு மாதத்திற்கும்
4	இதர கடைகள்	150	ஒவ்வொரு மாதத்திற்கும்
5	மளிகை கடைகள் (பெரியது)	300	ஒவ்வொரு மாதத்திற்கும்
6	மளிகை கடைகள் (சிறியது)	150	ஒவ்வொரு மாதத்திற்கும்
7	தள்ளுவண்டி கடைகள், இரவு கடைகள், சாலை ஓர தற்காலிக கடைகள்	75	ஒவ்வொரு மாதத்திற்கும்
8	டீ கடைகள், பேக்கரி (பெரியது)	300	ஒவ்வொரு மாதத்திற்கும்
9	டீ கடைகள், பேக்கரி (சிறியது)	150	ஒவ்வொரு மாதத்திற்கும்
10	அலுவலகங்கள்	100	ஒவ்வொரு மாதத்திற்கும்
11	கல்வி நிறுவனங்கள்	300	ஒவ்வொரு மாதத்திற்கும்
12	சிறிய தொழில் நிறுவனங்கள்	300	ஒவ்வொரு மாதத்திற்கும்
13	கோயில்கள், சர்ச், மசூதி	100	ஒவ்வொரு மாதத்திற்கும்
14	பெட்ரோல் பங்க்	75	ஒவ்வொரு மாதத்திற்கும்
15	காய்கறி மொத்த வியாபாரம்	100	ஒவ்வொரு மாதத்திற்கும்
16	காய்கறி சில்லரை வியாபாரம்	50	ஒவ்வொரு மாதத்திற்கும்
17	இறைச்சி கடைகள் -- கோழி, மீன் கடைகள்	100	ஒவ்வொரு மாதத்திற்கும்
18	திருமண மண்டபம்	500	ஒவ்வொரு நிகழ்ச்சிக்கும்
19	கட்டிட இடிபாடுகள்	1000	ஒவ்வொரு டிராக்டர் நடைக்கும்
20	மருத்துவமனை கழிவுகளை கொட்டுதல் (பெரியது) மக்கும் கழிவு மற்றும் மறுசுழற்சிக்கு உகந்த கழிவுகள் மட்டும் சேகரித்தல்	300	ஒவ்வொரு மாதத்திற்கும்

21	மருத்துவமனை கழிவுகளை கொட்டுதல் (சிறியது) மக்கும் கழிவு மற்றும் மறுசுழற்சிக்கு உகந்த கழிவுகள் மட்டும் சேகரித்தல்	150	ஒவ்வொரு மாதத்திற்கும்
22	நோய்கிருமி சோதனை கூடம் மக்கும் கழிவு மற்றும் மறுசுழற்சிக்கு உகந்த கழிவுகள் மட்டும் சேகரித்தல்	100	ஒவ்வொரு மாதத்திற்கும்
23	திரையரங்க கழிவுகள்	300	ஒவ்வொரு மாதத்திற்கும்

இணைப்பு - ஆ

பேரூராட்சி பகுதியில் இந்த துணை விதிகளை மீறி செயல்படுபவர்களுக்கு விதிக்கப்படும் அபராதங்கள் குறித்த அட்டவணை

வ. எண்	குற்றத்தின் வகை	ஆபராத கட்டணம்	காலம்
1	வீட்டுக் கழிவுகளை மக்கும் கழிவு, மறு சுழற்சி கழிவு, இதர கழிவு பிரித்துக் கொடுக்காமல் கலந்து கொடுத்தல்	100	ஒவ்வொரு நிகழ்விற்கும்
2	வீட்டுக் கழிவுகளை தெருக்களிலோ, சந்துகளிலோ, கழிவுநீர் வடிகால்களிலோ மற்றும் பொது இடங்களிலோ மற்றும் நீர் நிலைகளிலோ கொட்டுதல், எரித்தல் மற்றும் புதைத்தல்	1000	ஒவ்வொரு நிகழ்விற்கும்
3	உணவகங்கள், கடைகள், அலுவலகங்கள் கல்வி நிறுவனங்கள், திரையரங்குகள் மற்றும் பிற நிறுவனங்கள்	1000	ஒவ்வொரு நிகழ்விற்கும்
4	மருத்துவமனை கழிவுகள் நோய்கிருமி சோதனைகூட கழிவுகள் மற்றும் கால்நடை மருத்துவமனை கழிவுகளை கொட்டுதல்	2000	ஒவ்வொரு நிகழ்விற்கும்
5	கட்டிட இடிபாட்டு கழிவுகளை கொட்டுதல்	2000	ஒவ்வொரு நிகழ்விற்கும்
6	கழிவுகளை எரித்தல் குறைவான அளவு அதிகளவு	5000 25000	ஒவ்வொரு நிகழ்விற்கும்
7	செப்டிக் டேங் கழிவுகளை பேரூராட்சி எல்லைக்குட்பட்ட கழிவுநீர் வடிகால்கள், வாய்க்கால்கள், காலிமனையிடங்கள் மற்றும் பொது இடங்களில் கொட்டுதல்	2000	ஒவ்வொரு நிகழ்விற்கும்
8	தொழில் நிறுவனங்களில் உருவாகும் அபாயகரமான கழிவுகளை கொட்டுதல்	2000	ஒவ்வொரு நிகழ்விற்கும்
9	தோட்டக்கழிவுகள் மற்றும் பண்ணைக் கழிவுகளை கொட்டுதல்	1000	ஒவ்வொரு நிகழ்விற்கும்
10	திருமண மண்டபம், கோயில்கள், சர்ச், மசூதி, சத்திரம் போன்றவற்றில் நடைபெறும் விசேஷ கழிவுகளையோ அல்லது வழக்கமாக உருவாகும் கழிவுகளையோ கொட்டுதல்	1000	ஒவ்வொரு நிகழ்விற்கும்

11	சீறிய பெட்டி கடைகள், சாலையோர கடைகள் தற்காலிக கடைகளிலிந்து வரும் கழிவுகளை கொட்டுதல்	500	ஒவ்வொரு நிகழ்விற்கும்
12	இறைச்சிக்கழிவுகளை தெருக்களிலோ, சந்துகளிலோ, கழிவுநீர் வடிகால்களிலோ மற்றும் பொது இடங்களிலோ மற்றும் நீர் நிலைகளிலோ கொட்டுதல் மற்றும் புதைத்தல்	1000	ஒவ்வொரு நிகழ்விற்கும்
13	மேற்காணும் குற்றங்களை முதல் தண்டனைக்குப்பின்பும் தொடர்ந்து செய்யும் நபர்கள் மீது விதிக்கப்படும் அபராதம்	5000	ஒவ்வொரு நிகழ்விற்கும்

மேற்கண்ட கட்டணங்கள் மற்றும் அபராதங்கள் 01.04.2017 முதல் அமுல்படுத்தப்படும். நிர்வாக கட்டணங்கள் மற்றும் அபராத கட்டணங்களை செலுத்த தவறியவர்கள் நீதிமன்றம் மூலம் செலுத்த நேரிடும் என அறிவிக்கப்படுகிறது.

பெருங்களத்தூர்,
09-6-2017.

த.ந. கமல் ராஜ்,

செயல் அலுவலர்,
பெருங்களத்தூர் பேரூராட்சி,
காஞ்சிபுரம் மாவட்டம்.